

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000019/2023	UNITED INDIA INSURANCE CO. LTD. VS ODISHYA HYDRO POWER CORPN. LTD.	RAMESH CH. SAHOO 1 VS	// ()
2	BLAPL/0011607/2023	SURAT MEHER @ SUBRAT MEHER VS STATE OF ODISHA	CHANDANA MISHRA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
3	BLAPL/0011608/2023	PINTU @ SANKARSAN SAHU VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	KODALA /173 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000726/2023
4	BLAPL/0011609/2023	BIJAY KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	TIHIDI /278 /2022 ()
5	BLAPL/0011610/2023	CHULUBULU D. VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000034/2023
6	BLAPL/0011611/2023	BABUN KUMAR BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	PALLAHARA /87 /2023 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000009/2023
7	BLAPL/0011612/2023	LAXMAN BHOIRE @ LAXMAN ABHINASH BHOIRE VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /50 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000052/2022
8	BLAPL/0011613/2023	ASHIS KADAM VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /50 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000052/2022
9	BLAPL/0011614/2023	ASHOK KUMAR ROUT @ ASHOK ROUT VS STATE OF ODISHA	SUSHANT HARICHANDAN VS	K.NUAGOAN /69 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000215/2023
10	BLAPL/0011615/2023	PADIA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /48 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000106/2023
11	BLAPL/0011616/2023	SANKARSHAN NAYAK @ SANKAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /2 /2021 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000003/2021

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0011617/2023	SATYANANDA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000228/2023
13	BLAPL/0011618/2023	UGRASEN JARA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	NANDAPUR /68 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000498/2023
14	BLAPL/0011619/2023	NABIN MIDAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /39 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000078/2023
15	BLAPL/0011620/2023	MISHRA GOLARY VS STATE OF ODISHA	ASIT KUMAR JENA VS	Judambo /4 /2020 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000093/2022
16	BLAPL/0011621/2023	RAKESH BEHERA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KHAJURIPADA /99 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000533/2023
17	BLAPL/0011622/2023	SANJAY KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	DARGHA BAZAR /90 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000474/2023
18	BLAPL/0011623/2023	MAMINA MOHAPATRA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BADAMBADI /329 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000721/2023
19	BLAPL/0011624/2023	SOMA SINGH VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	SARAT /60 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000787/2023
20	BLAPL/0011625/2023	PRAVEER DAS @ PRABIR DAS @ BUDUN VS STATE OF ODISHA	SURYAKANTA DASH VS	UMERKOTE /212 /2020 ADJ,UMERKOTE(Nabarangapur) TR/0000032/2020
21	BLAPL/0011626/2023	SUBASA @ SARADA CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /115 /2023 J.M.F.C.,ODAGAON(Nayagarh) GR/0000244/2023
22	BLAPL/0011627/2023	RISHABH NISHAD VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
23	BLAPL/0011628/2023	KANHU @ PRAMOD KUMAR SAHOO @ PRAMOD SAHUSURAM PANDA		GANIA /84 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011629/2023	RAMA @ RAMACHANDRA ROUT	MANAS KUMAR CHAND	BALUGAON P.S. /151 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011630/2023	SAMANTHA BARIK	RABI NARAYAN MOHANTY	KHANDAGIRI P.S. /390 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011631/2023	LANDA @ BABUNI BARIKI	PARSURAM PANDA	GANIA /84 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011632/2023	SUKU JALA @ SUKDEV JHALA	JUGALA KISHORE PANDA	MOTU /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011633/2023	MANAS KUMAR PRADHAN @ MANAS RANJAN @ MB	NAYA KUMAR SAHOO	ITAMATI /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011634/2023	KRUSHNA CHANDRA @ KRUSHNA BARIHA @ GHU	RASHMI KANTA SAHU	barpalli /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011635/2023	ADU MALLICK @ MUDULI	JUGALA KISHORE PANDA	CHITRAKONDA /67 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011636/2023	MANOJ MAJHI	SATYAJIT MOHAPATRA	TARBHA /94 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011637/2023	SUBRAT NAYAK	SACHIDANANDA PADHEE	//0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011638/2023	DAITARI MAJHI	SUSHANTA KUMAR JOSHI	TUREIKELA /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011639/2023	PAPU SETHY	MANAS KUMAR CHAND	PATTAPUR (DIGAPAHANDI) /434 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0011640/2023	STATE OF ODISHA DIJABAR BINDHANI VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /158 /2023 ()
36	BLAPL/0011641/2023	STATE OF ODISHA SURENDRA NAIK VS	ASHOK KUMAR PRADHAN VS	// TARASINGI /281 /2023 ()
37	BLAPL/0011642/2023	STATE OF ODISHA KRISHNA KUMAR BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /19 /2023 ()
38	BLAPL/0011643/2023	STATE OF ODISHA DAITARI LAKEI @ DAITARI LOKEI VS	AMULYA RATNA PANDA VS	// MACHHKUND /8 /2022 ()
39	BLAPL/0011644/2023	STATE OF ODISHA GOBARA @ GOURI SANKAR GOUDA VS	UMAKANTA BARIK VS	// SURADA /78 /2021 ()
40	BLAPL/0011645/2023	STATE OF ODISHA TULU PRADHAN VS	BHABANI PRASAD PRADHAN VS	// / /0 ()
41	BLAPL/0011646/2023	STATE OF ODISHA CHANDAN MALLIK VS	UDIT RANJAN JENA VS	// BINJHARPUR /631 /2022 ()
42	BLAPL/0011647/2023	STATE OF ODISHA RAJI @ RAJENDRA PRASAD SWAIN VS	UMAKANTA BARIK VS	// SURADA /177 /2023 ()
43	BLAPL/0011648/2023	STATE OF ODISHA MUNA @ LUNIA @ NUNIA @ SUBASIS SAHANI VS	PARTHA SARATHI NAYAK VS	// N.T.P.C. /48 /2017 ()
44	BLAPL/0011649/2023	STATE OF ODISHA LULU SAHOO VS	SUSANTA KUMAR LENKA VS	// CHANDRASEKHARPUR /343 /2022 ()
45	BLAPL/0011650/2023	STATE OF ODISHA GOUTAMBUDHA GOUDA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// KABISURYANAGAR /294 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0011651/2023	SUSHANTA KUMAR MAHUNTA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	INFOCITY PS /289 /2023 () //
47	BLAPL/0011652/2023	NIRANJAN SAXENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //
48	BLAPL/0011653/2023	SAMYAJIT SATPATHY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BARKOTE /266 /2023 () //
49	BLAPL/0011654/2023	BAPI @ MAHENDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /2 /2022 () //
50	BLAPL/0011655/2023	MUMTAZ RASUL VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	/ /0 () //
51	BLAPL/0011656/2023	HARIBOLA PANDEY VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	TARBHA /215 /2021 () //
52	BLAPL/0011657/2023	YASHPAL SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //
53	BLAPL/0011658/2023	SUPI @ PRAVATI DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	ASTARANGA /177 /2021 () //
54	BLAPL/0011659/2023	MOTI@MOTIRAM PARAJA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /298 /2023 () //
55	BLAPL/0011660/2023	SOMANATH MAJHI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /141 /2013 () //
56	BLAPL/0011661/2023	SUBHA KANTA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	BHARATPUR PS /153 /2023 () //
57	BLAPL/0011662/2023	MANAS CHANDRA NAYAK@KUNA	HARIPAD MOHANTY	S.P.(CID-CRL),CUTTACK /15 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011663/2023	NABIN BAG	RAKESH KUMAR DAS	SAMBALPUR TOWN /302 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011664/2023	SURESH MAJHI @ TAUPA MAJHI	RAKESH KUMAR DAS	PADMAPUR /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0011665/2023	SANJIT SINGH	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0011666/2023	ASHOK KUMAR ROUT @ ASHOK ROUT	SUSHANTA HARICHANDAN	SARANGADA /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0011667/2023	ASHIS RANJAN MOHAPATRA	SUBHAM SHARMA	MAHANGA /343 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0011668/2023	GUSTAB BARLA	RUDRA NARAYAN PARIJA	KUTRA /58 /2018
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0011669/2023	SAMBHU SAHU @ SAMBA SAHU	SK. ZAFARULLA	SUBALAYA /167 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0011670/2023	DASARI SUNDAR@DASARI SUNDA@DISARI SUDA	SANGRAM KESHARI ROUT	POTTANGI /133 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0011671/2023	BABI KANHAR	SK. ZAFARULLA	MANAMUNDA /90 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0011672/2023	DAMBARUDHAR KHARA	SK. ZAFARULLA	NANDAPUR /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0011673/2023	NAUSAD ALAM	SK. ZAFARULLA	NCB BHUBANESWAR /1 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0011674/2023	UNION OF INDIA ASHOK PADHAN @ ASHOK KUMAR PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// KATARBAGA /165 /2021 ()
70	BLAPL/0011675/2023	SUMANTA SUNA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// BUDEN /47 /2019 ()
71	BLAPL/0011676/2023	SALILA SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	// PALLAHARA /87 /2023 ()
72	BLAPL/0011677/2023	NILANCHALA PRADHAN @ NILANCHAL PRADHAN SURYAKANTA DWIBEDI VS STATE OF ODISHA	 VS	// TIKABALI /61 /2023 ()
73	BLAPL/0011678/2023	SIMANCHAL BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// GOPALPUR /368 /2023 ()
74	BLAPL/0011679/2023	JUKULU @ SUKURA SING VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// BANGRIPOSI /156 /2023 ()
75	BLAPL/0011680/2023	PRADEEP KUMAR SHAW VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// RAJGANGPUR /470 /2021 ()
76	BLAPL/0011681/2023	RAOSENARA BIBI VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	// / /0 ()
77	BLAPL/0011682/2023	SADNANDA GUNTHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// NANDAPUR /25 /2023 ()
78	BLAPL/0011683/2023	SOURAV KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// / /0 ()
79	BLAPL/0011684/2023	RAHUL KUMAR PARIDA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// / /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0011685/2023	NARAYAN SAHU @ RUPABALA @ NARAN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /235 /2019 () //
81	BLAPL/0011686/2023	SUSANT KUMAR MOHAPATRA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	PARADEEP LOCK /164 /2022 () //
82	BLAPL/0011687/2023	DIPU @ NIJIT MOHAPATRA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BADAMBADI /329 /2023 () //
83	BLAPL/0011688/2023	MD. SONU ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	JHUMPURA /42 /2023 () //
84	BLAPL/0011689/2023	KHIRADHAR BAG @ BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /152 /2023 () //
85	BLAPL/0011690/2023	BIKU @ JITU RANJAN KHATEI VS STATE OF ODISHA	GOURAV MOHANTY VS	BADAGODA P.S. /158 /2018 () //
86	BLAPL/0011691/2023	TULARAM KUMAR @ KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /78 /2023 () //
87	BLAPL/0011692/2023	SATYANANDA BEHERA VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /135 /2023 () //
88	BLAPL/0011693/2023	UDUKUDI HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /25 /2023 () //
89	BLAPL/0011694/2023	KISHAN @ LITU PATNURU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /45 /2022 () //
90	BLAPL/0011695/2023	TANKADHAR MIRDHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /164 /2021 () //
91	CMAPL/0000715/2023	SUKANTA KU DASH	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMAPL/0000716/2023	M/S. STEEL AUTHORITY OF INDIA LTD, ROURKELA STEEL PLANT AJIT KUMAR DALAI	ADV	//
		VS	VS	0
93	CMAPL/0000717/2023	STATE OF ODISHA KUNTALA KUMARI DAS	ADV	//
		VS	VS	0
94	CMAPL/0000718/2023	STATE OF ODISHA BIJAY KUMAR BEURA	TANMAY MISHRA	//
		VS	VS	0
95	CMAPL/0000719/2023	STATE OF ODISHA RAJI BEHERA	ANKITA MUKHERJI	//
		VS	VS	0
96	CMAPL/0000720/2023	STATE OF ODISHA SUDARSHAN @ SUDARSAN KUANAR	ADV.	//
		VS	VS	0
97	CMAPL/0000721/2023	PHULA MANA SUBHASIS MOHAPATRA	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
98	CMP/0001225/2023	PRAGYAN PATI ANJALI SAHA	MADAN MOHAN PANDA	//
		VS	VS	0
99	CMP/0001226/2023	KISHOR KRUSHNA @ LALU PIRI NARAYAN CHANDRA SAHU @ NARAYAN SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
100	CMP/0001227/2023	MANORANJAN SAMANTA PANCHANANA JENA	SUSANTA KUMAR DASH	//
		VS	VS	0
101	CMP/0001228/2023	REKHA JATANIA SAROJ KUMAR SAHOO	PRAKASH CHANDRA MISHRA	//
		VS	VS	0
102	CMP/0001229/2023	SANTOSH KUMAR SAHOO MOHAN SOREN @ MAJHI	ANJAN KUMAR BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CMP/0001230/2023	PARBATI MAJHI @ MARNDI SURATHA NAIK VS	AMIT PRASAD BOSE VS	// // ()
104	CMP/0001231/2023	ARTA TANDIA RAMESH CH.DASH VS	PRASANTA KUMAR PANDA VS	// // ()
105	CMP/0001232/2023	ASST. EXECUTIVE ENGINEER (R AND B), CUTTACK BHARAT BHUSAN MISHRA VS	PRAKASH RANJAN BARIK VS	// // ()
106	CMP/0001233/2023	SUKURU BANCHHUR NARAHARI ROUT VS	GANGADHAR SAMAL VS	// // ()
107	CMP/0001234/2023	MAMINA ROUT NILAMBARA KHATUA VS	DEBASIS SAHOO VS	// // ()
108	CMP/0001235/2023	RATNAMANI NAYAK REBATI NAYAK VS	BANSHIDHAR BAUG VS	// // ()
109	CMP/0001236/2023	RAMA CHANDRA BARIK M/S. BASERA DESIGNS PVT. LTD., BBSR VS	PRABIR KUMAR RAY VS	// // ()
110	CMP/0001237/2023	SUNIL KUMAR PRADHAN KUNJABIHARI PANDA VS	HRUDANANDA MOHAPATRA VS	// // ()
111	CMP/0001238/2023	RAJKISHORE PANDA SURESH AGRAWAL VS	SUMITRA MOHANTY VS	// // ()
112	CMP/0001239/2023	JAGJIT SINGH CHHABRA JAGANNATH PADUKA ASHRAM, JAJPUR VS	T. PANIGRAHI VS	// // ()
113	CONTC/0007660/2023	STATE OF ODISHA ANNAPURNA DAS @ MALLICK VS	SATRUGHNA DASH (A) VS	// // ()
		P.B.VARMA, R.P.FUND COMMNR. (PGHS),BBSR.		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0007661/2023	DELEEP KUMAR UTLA VS PRADIP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
115	CONTC/0007662/2023	SUBAS CHANDRA DAS VS ANU GARG, PRINCIPAL SECY TO GOVT, WATER RESOURCES DEPT.	ADV VS	// 0 //
116	CONTC/0007663/2023	PRASANTA KUMAR MALLICK VS SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, BBSR	SATYABRATA MOHANTY VS	// 0 //
117	CONTC/0007664/2023	NABAKISHORE JENA VS SATYABRATA SAHOO, SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR.	ADV. VS	// 0 //
118	CONTC/0007665/2023	RABI NARAYAN SAMAL VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
119	CONTC/0007666/2023	SUJIT KUMAR PATRA VS SAGARIKA NATH, IPS	ADV. VS	// 0 //
120	CONTC/0007667/2023	PANU SAHOO VS SWAGAT KUMAR DASH, TAHASILDAR, DHARAMASALA	ADV VS	// 0 //
121	CONTC/0007668/2023	RAMAKANTA JENA VS DR MANOJ.V.NAIR, I.F.S.	ADV VS	// 0 //
122	CONTC/0007669/2023	DEBASIS MOHANTY VS VEER VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
123	CONTC/0007670/2023	SURENDRA MOHANKUDO VS ASWATHY S., I.A.S	ADV VS	// 0 //
124	CONTC/0007671/2023	NARASINGH NAYAK VS G.MATHI VATHANAN, I.A.S	ADV VS	// 0 //
125	CONTC/0007672/2023	RASMITA NANDA	adv.	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0007673/2023	KRUSHNA CHANDRA NAYAK, OES (SB), D.E.O. CUM D.P.C., RTE,CUTTACK	ADV	//
		AKSHAYA KUMAR ACHARYA	ADV	//
		VS	VS	0
127	CONTC/0007674/2023	PRADEEP KUMAR DASH, OAS(SS)	ADV	//
		BANKIM BIHARI MOHANTY	ADV	//
		VS	VS	0
128	CONTC/0007675/2023	ASWATHY S., I.A.S	ADV	//
		NILA LOHITA KAR	ADV	//
		VS	VS	0
129	CONTC/0007676/2023	ANU GARG, I.A.S.	ADV	//
		PRATAP KUMAR NAYAK	ADV	//
		VS	VS	0
130	CONTC/0007677/2023	SHALINI PANDIT, I.A..S	ADV.	//
		JAGANNATH PRADHAN	ADV.	//
		VS	VS	0
131	CONTC/0007678/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA.	ADV	//
		LAMBODAR SETHY	ADV	//
		VS	VS	0
132	CONTC/0007679/2023	LINGARAJ PANDA, I.A.S	ADV	//
		LAGANA SIDHU	ADV	//
		VS	VS	0
133	CONTC/0007680/2023	NIBEDITA PANI,EX. DISTRICT EDUCATION OFFICER, DHENKANAL	ADV	//
		JHARANA RANI SARANGI	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
134	CONTC/0007681/2023	ROOPA ROSAN SAHU, I.A.S	ADV	//
		R.K.BIPLAB KISHORE KAP	ADV	//
		VS	VS	0
135	CONTC/0007682/2023	MANASARANJAN SWAIN, TAHASILDAR	ADV	//
		PRABHATI BHOI	ADV	//
		VS	VS	0
136	CONTC/0007683/2023	SHUSANT KUMAR CHOPDAR, D.E.O	ADV.	//
		ANANTA CHARAN BARIK	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007684/2023	ASWASTHY S., I.A.S. DR. BANSHIDHAR DASH VS	ADV VS	// // ()
138	CONTC/0007685/2023	ARAVIND AGARWAL, I.A.S. MANORANJAN DEY VS	ADV. VS	// // ()
139	CONTC/0007686/2023	SATYABRATA SAHU, I.A.S. NILI KUMARI BHOLA VS	ADV VS	// // ()
140	CONTC/0007687/2023	NARASINGHA BHOL,INSPECTOR GENERAL OF POLICE(PERSONNEL) DR. SURESH KUMAR JENA VS	SHASHI BHUSAN JENA VS	// // ()
141	CONTC/0007688/2023	ARAVIND AGARWAL, I.A.S. BRUNDABATI SAHU VS	adv. VS	// // ()
142	CONTC/0007689/2023	SAGARIKA NATH, SUPTD. OF POLICE, BALASORE KADAMBARI DAS VS	ADV. VS	// // ()
143	CONTC/0007690/2023	PRADEEP KUMAR SAHOO RAJIV KUMAR PUJHARI VS	ADV. VS	// // ()
144	CONTC/0007691/2023	PRADEEP KUMAR SAHOO, TAHASILDAR, BBSR ALL ORISSA JUDICIAL EMPLOYEES ASSOCIATION VS	ADV. VS	// // ()
145	CONTC/0007692/2023	PRADEEP KUMAR JENA,CHIEF SECY.,ODISHA SUMAN KUMAR SAHU VS	ADV. VS	// // ()
146	CONTC/0007693/2023	DR.SALINI PANDIT,IAS,H AND F.W. DEPT.,ODISHA GENERAL SECRETARY, IDCO SHRAMIKA SANGHA, BANSIPUR, SAKARAHY VS	BANSIDHAR SAHAY VS	// // ()
147	CONTC/0007694/2023	BHUPENDRA SINGH POONIA,IAS DR. BASANTA KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007695/2023	DR. SURYA KUMAR MOHANTY VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
149	CONTC/0007696/2023	BHAGABAN MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
150	CONTC/0007697/2023	JHARANA PANDA VS KRUSHNA CHANDRA NAYAK, DISTRICT PROJECT COORDINATOR, CUTTACK	ADV. VS	// 0 //
151	CONTC/0007698/2023	JYOTSNARANI SAHOO @ BISWAL VS PRARTHANA PRYADARSHANI, ASST. REGISTRAR OF COOPERATIVE SOCIETIES, NAYAGARH	ADV. VS	// 0 //
152	CONTC/0007699/2023	BISWESWAR PATTNAIK VS ARABINDA AGARAWAL, I.A.S.	ADV. VS	// 0 //
153	CONTC/0007700/2023	PRAMOD KUMAR PANDA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
154	CONTC/0007701/2023	PRATIVA KUMARI SWAIN @ PRATIVA PRADHAN VS DR. HIMANSHU BHUSHAN PANDA, I.A.S.	ADV. VS	// 0 //
155	CONTC/0007702/2023	RANJIT GADATIA VS SOMESH KUMAR UPADHYAY, COLLECTOR CUM DISTRICT MAGISTRATE, DEOGARH	ADV. VS	// 0 //
156	CONTC/0007703/2023	GOUTAM NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
157	CONTC/0007704/2023	PRAMOD KUMAR PANDA VS STATE OF ODISHA	ADV. VS	// 0 //
158	CONTC/0007705/2023	KARUNAKAR DASH VS AUROBINDA AGARWALL, I.A.S.	ADV. VS	// 0 //
159	CONTC/0007706/2023	NITYANANDA BISWAL	ADV.	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0007707/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. BHARTTRUHARI SAHU	ADV.	//
		VS	VS	0
161	CONTC/0007708/2023	BIDYUT LATA MOHAPATRA, DISTRICT WELFARE OFFICER, BALASORE GOLAKH BEHERA	ADV.	//
		VS	VS	0
162	CONTC/0007709/2023	CHINMAYA DAS, O.A.S. RAMAKANTA MALLICK	PABITRA KUMAR NAYAK	//
		VS	VS	0
163	CONTC/0007710/2023	SANJAY KUMAR SINGH, I.A.S. NIRMAL KUMAR PATRA	ADV.	//
		VS	VS	0
164	CONTC/0007711/2023	PRABIN KUMAR, I.P.S. SUBHRANSU SEKHAR DAS	ADV.	//
		VS	VS	0
165	CONTC/0007712/2023	JIBANANANDA NAYAK, ENGINEER IN CHIEF, RURAL WORKS, ODISHA SATYABHAMA DAS	ADV.	//
		VS	VS	0
166	CONTC/0007713/2023	VEER VIKRAM YADAV, I.A.S. BALARAM NAIK	ADV.	//
		VS	VS	0
167	CONTC/0007714/2023	SUDHANSU MOHAN SAMAL, I.A.S. MANONITA MEHER	ADV.	//
		VS	VS	0
168	CONTC/0007715/2023	DHRUBA CHARAN BEHERA, O.E.S. I NAROTTAM BEHERA	SANATAN DAS	//
		VS	VS	0
169	CONTC/0007716/2023	DR. BIJAYANANDA SETHI, SUB COLLECTOR, PATNAGARH JALADHAR MOHANTA	ADV.	//
		VS	VS	0
170	CONTC/0007717/2023	ASWATHY S., I.A.S. BAISHNAB CHARAN DAS	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0007718/2023	SATYABRATA SAHU, I.A.S. JATINDRA KUMAR KANUNGO VS	ADV. VS	// // 0
172	CONTC/0007719/2023	SATYABRATA SAHU, I.A.S. GANESH PRASAD PALAI VS	ADV VS	// // 0
173	CONTC/0007720/2023	SIDDHESHWAR BALIRAM BONDAR, I.A.S. DR. ANNAPURNA DEVI VS	SHASHI BHUSAN JENA VS	// // 0
174	CONTC/0007721/2023	ARAVIND AGARWAL, I.A.S. DR. CHANDRA SEKHAR TRIPATHY VS	SHASHI BHUSAN JENA VS	// // 0
175	CONTC/0007722/2023	ARAVIND AGARWAL, I.A.S. RAMA DEI VS	ADV. VS	// // 0
176	CONTC/0007723/2023	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK BIBEKANANDA SOREN VS	ADV. VS	// // 0
177	CONTC/0007724/2023	SANJIB PANDA, I.P.S. SALKHAN MAJHI VS	ADV. VS	// // 0
178	CONTC/0007725/2023	SANJIB PANDA, I.P.S. LAXMI CHARAN SAHOO VS	ADV. VS	// // 0
179	CONTC/0007726/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT. LAXMIDHAR NAHAK VS	ADV VS	// // 0
180	CONTC/0007727/2023	SARBESWAR RANJAN, UBI, THE FIELD G.M. , BARAMUNDA,BBSR SAIBALINEE PRADHAN VS	ADV VS	// // 0
181	CONTC/0007728/2023	RBI NARAYANMISHRA, DISTRICT WELFARE OFFICER, KANDHAMAL KHAGENDRA NATH PRAMANIK VS	ADV. VS	// // 0
		NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0007729/2023	SAROJ KUMAR NAYAK VS SURESH KUMAR VASHISHTH, I.A.S.	ADV VS	// ()
183	CONTC/0007730/2023	RASMIRANI PANDA VS ASWATHY, I.A.S.	ADV VS	// ()
184	CONTC/0007731/2023	BISWAMITRA NAIK VS ASWATHY, I.A.S.	ADV VS	// ()
185	CONTC/0007732/2023	ABUTAR KHAN VS ARAVIND AGRAWAL, I.A.S.	KUNAL KUMAR SWAIN VS	// ()
186	CONTC/0007733/2023	DIBAKAR MAHANTA VS ASWATH S, I.A.S.	ADV VS	// ()
187	CONTC/0007734/2023	BUDDHADEV SAMAL VS ARVIND SINGH, CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD//	ADV. VS	// ()
188	CONTC/0007735/2023	ARUP KUMAR ROUSTRAY VS ASWASTY, S., COMNR. CUM SECY., SCHOOL AND MASS EDUCATION, ODISHA, BBSR.	ADV. VS	// ()
189	CONTC/0007736/2023	RABI BEHERA VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// ()
190	CRLA/0001123/2023	RAMACHANDRA BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	PURIGHAT /152 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) CT/0000147/2023
191	CRLA/0001124/2023	JYOTSHNA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// O.P.I.D,BALASORE(Baleshwar) Spl/0000036/2023
192	CRLA/0001125/2023	TUFAN KISHOR DAS@BAPUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /265 /2014 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000104/2014
193	CRLA/0001126/2023	JAGATRAM KISHAN@PRADHAN	RAGHUNATH PANDA	HEMGIR /130 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	A.D.J.,SUNDARGARH(Sundargarh)
194	CRLA/0001127/2023	NIKUNJA BISOYI	GOPAL KRISHNA NAYAK	ST/0000054/2020
		VS STATE OF ODISHA	VS	()
195	CRLA/0001128/2023	DILLIP NATHA	SRINIBAS SAHOO	// MAHANGA /171 /2016
		VS STATE OF ODISHA	VS	()
196	CRLA/0001129/2023	Y. RAVI KUMAR	AKASH BHUYAN	// JEYPORE TOWN /377 /2015
		VS STATE OF ODISHA	VS	()
197	CRLMA/0000423/2023	SK.ENAYAT TULLAH	KSHIROD KUMAR ROUT	// CYBER CRIME AND ECONOMIC OFFENCE /4 /2022
		VS STATE OF ODISHA	VS	()
198	CRLMA/0000424/2023	BISWAJIT JENA	BAURI BANDHU CHAMPATIRAY	// BALIANTA P.S. /227 /2022
		VS ALOK KUMAR JENA	VS	()
199	CRLMC/0004621/2023	PRASANTA BEHERA	ANNADA SANKAR JENA	// / /0
		VS STATE OF ODISHA	VS	()
200	CRLMC/0004622/2023	SATRUGHANA PATRA	BIRAJA PRASANNA DAS	// / /0
		VS STATE OF ODISHA	VS	()
201	CRLMC/0004623/2023	DEBA PUJARI	ARJEET MISHRA	// JEYPORE MAHILA /29 /2014
		VS STATE OF ODISHA	VS	()
202	CRLMC/0004624/2023	SUBASH HARIJAN	P.V.S. NANAJI ACHARY	// JEYPORE SADAR /55 /2017
		VS STATE OF ODISHA	VS	()
203	CRLMC/0004625/2023	SANJAY KUMAR BEHERA	SOUMENDRA PATTANAIAK	// S.P.(CID-CRL),CUTTACK /36 /2007
		VS STATE OF ODISHA(CID AND CB)	VS	()
204	CRLMC/0004626/2023	SUBASH HARIJAN	P.V.S. NANAJI ACHARY	// BORIGUMMA /37 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0004627/2023	STATE OF ODISHA TIRTHARAJ MAJHI VS	UMAKANTA BARIK VS	// JUNAGARH /204 /2012 ()
206	CRLMC/0004628/2023	STATE OF ODISHA CHAKARA @ CHAKRADHAR PRADHAN VS	ALOK KUMAR PANDA VS	// KUMBHARAPARA /159 /2023 ()
207	CRLMC/0004629/2023	STATE OF ODISHA DANDE KELEPPA VS	RAJIB LOCHAN PATTNAIK VS	// MACHHKUND /99 /2022 ()
208	CRLMC/0004630/2023	STATE OF ODISHA DHARMENDRA @ AMARENDRA PATAMAJHI VS	PREMRAJ GOUDA VS	// MUNIGUDA /41 /2021 ()
209	CRLMC/0004631/2023	STATE OF ODISHA BAHAN KHATEI VS	AMITAV TRIPATHY VS	// FATEGARH /178 /2019 ()
210	CRLMC/0004632/2023	STATE OF ODISHA SIBA NARAYAN PAL @ SHIBANARAYAN PAL VS	ARUN KUMAR DAS 1 VS	// CUTTACK VIGILANCE /18 /2005 ()
211	CRLMC/0004633/2023	STATE OF ODISHA SOUMIT RANJAN PRADHAN VS	SURYA KANTA PRADHAN VS	// / /0 ()
212	CRLMC/0004634/2023	STATE OF ODISHA BHAGABAN BAGSING @ BAGSINGH VS	PRAVASH CHANDRA JENA VS	// BALIAPAL /138 /2023 ()
213	CRLMC/0004635/2023	STATE OF ODISHA RABINDRANATH DAS VS	PRAVASH CHANDRA JENA VS	// SPL.TASK FORCE /14 /2020 ()
214	CRLMC/0004636/2023	STATE OF ODISHA SAMIRAN BIBI VS	PRAVASH CH JENA VS	// BHOGRAI /62 /2023 ()
215	CRLMC/0004637/2023	STATE OF ODISHA SUSANTA @ BALARAM JHA VS	RAJIV KUMAR MAHANTA VS	// CHAMPUA /104 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0004638/2023	LALIT SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
217	CRLMC/0004639/2023	BASUDEV SAMAL VS STATE OF ODISHA	RANJITA SINGH VS	// () //
218	CRLMC/0004640/2023	NAINA KOSHAL @ KAUSHAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BINIKA /263 /2022 () //
219	CRLMC/0004641/2023	RANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	BIPEN KUMAR NAYAK VS	PIPLI /204 /2020 () //
220	CRLMC/0004642/2023	SRIPATI DAS VS BISWADARSANI DAS @ MUNI	UMA CHARAN MISHRA VS	SALIPUR /14 /2017 () //
221	CRLMC/0004643/2023	ALEKH CHANDRA DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	barpalli /7 /2010 () //
222	CRLMC/0004644/2023	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BADAGODA P.S. /225 /2004 () //
223	CRLMC/0004645/2023	BANGRU @ KANHU NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /140 /2021 () //
224	CRLMC/0004646/2023	SUNIL SAMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MALGODOWN /131 /2018 () //
225	CRLMC/0004647/2023	BISWA BHUSAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /72 /2017 () //
226	CRLMC/0004648/2023	KHIROD MUDULI VS STATE OF ODISHA	CHHABI BEHERA VS	// () //
227	CRLMC/0004649/2023	TAPAN DALAI @ THURA	SK. ZAFARULLA	BALIAPAL /26 /2016

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0004650/2023	STATE OF ODISHA SARBAJAYA PATI	ALOK KUMAR MOHANTY	// Bamapada (Industrial Area) /116 /2016
		VS	VS	()
229	CRLMC/0004651/2023	STATE OF ODISHA SARBAJAYA PATI	ALOK KUMAR MOHANTY	// Bamapada (Industrial Area) /116 /2016
		VS	VS	()
230	CRLMC/0004652/2023	STATE OF ODISHA DEBAKI DALAI @ DEBAKI SABAR	SOUBHAGYA KUMAR DASH	// R.UDAYAGIRI /32 /2005
		VS	VS	()
231	CRLMC/0004653/2023	STATE OF ODISHA BISHNU CHARAN SENAPATI	SUSANTA SEKHAR MOHAPATRA	// BANKI /306 /2018
		VS	VS	()
232	CRLMC/0004654/2023	STATE OF ODISHA MAHESWAR KISAN	DHIRENDRA KUMAR MOHAPATRA	// KUCHINDA /268 /2016
		VS	VS	()
233	CRLMC/0004655/2023	STATE OF ODISHA CHAITALI MISHRA	SANJAY KUMAR DAS	// MALGODOWN /93 /2022
		VS	VS	()
234	CRLMC/0004656/2023	STATE OF ODISHA KANHU @ KANHU CHARAN BEHERA	DEBASNAN DAS	// BASELI SAHI PS /98 /2021
		VS	VS	()
235	CRLMC/0004657/2023	STATE OF ODISHA SK. IQBAL RAJA	JAYDEEP PAL	// BALASORE TOWN /64 /2017
		VS	VS	()
236	CRLMC/0004658/2023	STATE OF ODISHA RAJAN @ GAFAR KHAN @ RAJA BABU	UDIT RANJAN JENA	// KHANTAPADA /341 /2016
		VS	VS	()
237	CRLMC/0004659/2023	STATE OF ODISHA DILLIP KUMAR DAS	UDIT RANJAN JENA	// KHANTAPADA /102 /2016
		VS	VS	()
238	CRLMC/0004660/2023	STATE OF ODISHA PRASHANT KUMAR SING	UDIT RANJAN JENA	// NILGIRI /349 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMC/0004661/2023	STATE OF ODISHA SANTANSU SEKHAR NAYAK @ SATANSU SEKHAR KOUSIK ANANDA GURU VS MOHAN MALANA	KOUSIK ANANDA GURU VS	// / /0 ()
240	CRLMP/0001990/2023	PINKI NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// / /0 ()
241	CRLMP/0001991/2023	GUMAN CHARAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
242	CRLMP/0001992/2023	VISHAL PRAKASH MANDAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
243	CRLMP/0001993/2023	SUJATA PATTANAİK VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	// / /0 ()
244	CRLMP/0001994/2023	AMBIKA BHANJA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// / /0 ()
245	CRLMP/0001995/2023	MANORAMA SAHOO VS STATE OF ODISHA	SIDHARTH PARIDA VS	// / /0 ()
246	CRLMP/0001996/2023	BISHNU PRASAD BALLARSINGH VS STATE OF ODISHA	GYANARANJAN SETHI VS	// / /0 ()
247	CRLMP/0001997/2023	NIBEDITA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
248	CRLMP/0001998/2023	DEEPTI KANTA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
249	CRLREV/0000546/2023	BISWA RANJAN BEHERA VS SUDHIRA GANTA	KUMAR KANT BEHERA VS	// / /0 FAMILY COURT AT PARALAKHEMUNDI(Gajapati) Crp/0000011/2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLREV/0000547/2023	GENDRA KUJUR @ KHUJRU VS DEBANAND SAHU	BIBHUTI BHUSAN MISHRA VS	//0 0 //
251	EXP/0000010/2023	SUCHETA MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
252	FAO/0000465/2023	A. ASWASTHY, SECY., DEPT. OF SCHOOL AND MASS EDUCATION, ODISHA, BBSR. DIVL. MANAGER, M/S. SHRIRAM G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // 0 //
253	LAA/0000025/2023	KULAMANI KHATUA GIRISH CHANDRA MAHAKUL VS	SUSANTA KUMAR BARAL VS	// // 0 //
254	MACA/0000969/2023	SR. D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS SWARNALATA MISHRA	PRASANTA KUMAR MAHALI VS	// 0 //
255	MACA/0000970/2023	D.M., M/S.NATIONAL INSURANCE CO. LTD. VS LABANYA NAYAK	PRASANTA KUMAR MAHALI VS	// 0 //
256	MACA/0000971/2023	M/S.NATIONAL INSURANCE CO. LTD. VS SARATHI MAHARANA	NAYAN BEHARI DAS VS	// 0 //
257	MACA/0000972/2023	NARAYANA NAYAK VS MANAS BADATYA	GOPAL KRISHNA NAYAK VS	// 0 //
258	MACA/0000973/2023	PRAKASH CHANDRA SAHU VS UMAKANT DALEI	JEEVANJYOTI MOHANTY VS	// 0 //
259	MACA/0000974/2023	SATYABHAMA DASH @ MOHAPATRA VS SANJUKTA MOHAPATRA	JEEVANJYOTI MOHANTY VS	// 0 //
260	MACA/0000975/2023	ASST. MANAGER(LEGAL) HDFC ERGO GENERAL INSURANCE COMPANY LTD. VS MITU SWAIN	VS	// 0 //
261	MACA/0000976/2023	THE REGIONAL MANAGER LEGAL, M/S. TATA AIG GENERAL	VS	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	MACA/0000977/2023	AUROBINDA DEBASIS CHOUDHURY TATA AIG GENERAL INSURANCECO. LTD.	G.P DUTTA	//
		VS	VS	0
263	MACA/0000978/2023	MARKANDA @ GUNDU SETH LEGAL MANAGER, M/S.SRIRAM GENERAL INSURANCE COMPANY LTD.	G.P DUTTA	//
		VS	VS	0
264	MACA/0000979/2023	RADHESHYAM PARDIA NEW INDIA ASSURANCE CO LTD., GIRI ROAD	SUBRAT SATPATHY	//
		VS	VS	0
265	MACA/0000980/2023	RAMI BALIARSINGH BASANTI NAIK	PABITRA KUMAR NAYAK	//
		VS	VS	0
266	MACA/0000981/2023	PRADEEP KUMAR JAISWAL ORIENTAL INSURANCE CO. LTD.	RIMJHIMBALA PATI	//
		VS	VS	0
267	MACA/0000982/2023	TEJA SAHANI M/S. NATIONAL ISNURANCE CO .LTD.	PRAMOD KUMAR TRIPATHY	//
		VS	VS	0
268	MACA/0000983/2023	SAIRA BIBI PREMANGINI SAGAR	DEBASISH PATNAIK	//
		VS	VS	0
269	MACA/0000984/2023	AMARESWAR DAS SARASWATI JENA	DEBASISH PATNAIK	//
		VS	VS	0
270	MATA/0000342/2023	S.K.YUNUS ANJAN MISHRA	BISWAJIT KANUNGO	//
		VS	VS	0
271	MATA/0000343/2023	SUCHISMITA PRAHARAJ SUBHASHREE MOHANTY	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
272	RPFAM/0000340/2023	RITESH KUMAR DAS PRADEEP KUMAR PATRA	ANJAN KUMAR BISWAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RPFAM/0000341/2023	NILIMA PATRA @ GIRI SANDIP KUMAR DAS VS ANITA DEVI	PRATYUSHA NAIDU VS	// // 0 //
274	RPFAM/0000342/2023	DR. NALINI KANTA TRIPATHY VS PRADYUTI DASH	HIMANSHU SEKHAR MISHRA VS	// 0 //
275	RSA/0000417/2023	PRASANT KUMAR NAYAK VS DR. V. BHASKAR	PRASANTA KUMAR SATAPATHY VS	// 0 //
276	RSA/0000418/2023	HEMALATA SAHU@JENA VS SITA SAHU	BANSHIDHAR BAUG VS	// 0 //
277	RVWPET/0000390/2023	SITA SAHU VS STATE MISSION DIRECTOR-CUM-CEO, ODISHA LIVELIHOOD MISSION, PR AND DW DEPT., BBSR	ADV. VS	// 0 //
278	RVWPET/0000391/2023	STATE OF ODISHA VS DRIEMS POLYTECHNIC	TARUN PATNAIK,A.S.C. VS	// 0 //
279	RVWPET/0000392/2023	STATE OF ODISHA VS DRIEMS SCHOOL AND COLLEGE OF NURSING	TARUN PATNAIK,A.S.C. VS	// 0 //
280	RVWPET/0000393/2023	STATE OF ODISHA VS DRIEMS SCHOOL OF HOTEL MANAGEMENT	TARUN KUMAR PATNAIK, A.S.C. VS	// 0 //
281	RVWPET/0000394/2023	STATE OF ODISHA VS DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIOTHERAPY, CUTTACK	TARUN PATNAIK,A.S.C. VS	// 0 //
282	RVWPET/0000395/2023	STATE OF ODISHA VS DRIEMS PRIVATE ITI, CUTTACK	TARUN PATNAIK,A.S.C. VS	// 0 //
283	RVWPET/0000396/2023	STATE OF ODISHA VS DRIEMS INSTITUTE OF HEALTH SCIENCES, CUTTACK	TARUN PATNAIK, A.S.C. VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	TRP(C)/0000339/2023	RINA BHOI VS SUBODHA KUMAR DAS	PRASANNA KUMAR RATH VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha) CP/0000798/2019
285	TRP(C)/0000340/2023	KAJAL SATHUA VS KAILASH PRASAD KAMILLA	AMITAV TRIPATHY VS	// ()
286	TRP(C)/0000341/2023	PALLIPUSPA MOHAPATRA VS BISWAJIT MOHAPATRA	ASHOK KUMAR BEHERA VS	// ()
287	TRP(C)/0000342/2023	LIIA RANI SAHU VS GOBINDA SAHU	DEEPALI MAHAPATRA VS	// ()
288	TRP(C)/0000343/2023	LIIA RANI SAHU VS GOBINDA SAHU	DEEPALI MAHAPATRA VS	// ()
289	TRPCRL/0000094/2023	BISWAJIT PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /176 /2022 ()
290	WA/0002539/2023	THE SECRETARY, ODISHA PUBLIC SERVICE COMMISSION VS RAJAT KUMAR MISHRA	BRINDIPTA KUMAR MOHANTY VS	// ()
291	WA/0002540/2023	STATE OF ODISHA VS HIMANSU SEKHAR PADHY	HARMOHAN DHAL, A.G.A. VS	// ()
292	WA/0002541/2023	CLAIM REVIEW COMMITTEE, BAJAJ ALLIANZ LIC LTD VS SUKANTI BEJ	ANUPAM DASH VS	// ()
293	WA/0002542/2023	STATE OF ODISHA VS MADAN MOHAN SAHOO	Y.S.P. BABU,A.G.A VS	// ()
294	WA/0002543/2023	STATE OF ODISHA VS KRUSHNA CHANDRA PRUSTY	PRAVAT KUMAR MUDULI,A.G.A VS	// ()
295	WA/0002544/2023	STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WA/0002545/2023	SUSANTA KUMAR SWAIN STATE OF ODISHA	PRAVAT KUMAR MUDULI, A.G.A.	//
		VS	VS	0
297	WP(C)/0033169/2023	SUNAKAR PANDA SUBASH SITARI	PITAMBAR JENA	//
		VS	VS	0
298	WP(C)/0033170/2023	STATE OF ODISHA MAHENDRA DEHERIA	ER. DEBASHISHA HOTA	//
		VS	VS	0
299	WP(C)/0033171/2023	STATE OF ODISHA SUMITRA DAS	ER. DEBASHISHA HOTA	//
		VS	VS	0
300	WP(C)/0033172/2023	STATE OF ODISHA SASMITA SAHOO	ER. DEBASHISHA HOTA	//
		VS	VS	0
301	WP(C)/0033173/2023	STATE OF ODISHA RIJHINA KANDULNA	ER. DEBASHISHA HOTA	//
		VS	VS	0
302	WP(C)/0033174/2023	STATE OF ODISHA PRATIMA SAMAL	ER. DEBASHISHA HOTA	//
		VS	VS	0
303	WP(C)/0033175/2023	STATE OF ODISHA ASHA KANDULNA	ER. DEBASHISHA HOTA	//
		VS	VS	0
304	WP(C)/0033176/2023	STATE OF ODISHA MURALIDHAAR NAYAK	UMA CHARAN MISHRA	//
		VS	VS	0
305	WP(C)/0033177/2023	STATE OF ODISHA MAMATAMAYEE MOHANTY	SUDEEP KUMAR SARANGI	//
		VS	VS	0
306	WP(C)/0033178/2023	STATE OF ODISHA DUKHIRAM MAJHI	DEBASIS MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033179/2023	STATE OF ORISSA BIJAYA KUMAR MURMU VS	DEBASIS MISHRA VS	// // ()
308	WP(C)/0033180/2023	STATE OF ORISSA NIRANJAN SWAIN VS	SIDHESWAR MALLIK VS	// // ()
309	WP(C)/0033181/2023	TPCODL, BBSR M/S. SAI SABURI HOSPITALS PVT. LTD. VS	SUDEEP KUMAR SARANGI VS	// // ()
310	WP(C)/0033182/2023	INDIAN OVERSEAS BANK DILLIP MOHAPATRA VS	SITANSU MOHAN SINGH VS	// // ()
311	WP(C)/0033183/2023	STATE OF ODISHA MAKAR KETAN SAHOO VS	PITAMBAR PANDA VS	// // ()
312	WP(C)/0033184/2023	STATE OF ODISHA SIBA KIRSANI VS	SITANSU MOHAN SINGH VS	// // ()
313	WP(C)/0033185/2023	STATE OF ODISHA KRISHNA CHANDRA BEHERA VS	TIKERAM MEHER VS	// // ()
314	WP(C)/0033186/2023	STATE OF ODISHA M/S THE SANCHAR, BBSR VS	SITANSU MOHAN SINGH VS	// // ()
315	WP(C)/0033187/2023	STATE OF ODISHA KUNJALATA PADHI VS	TIKERAM MEHER VS	// // ()
316	WP(C)/0033188/2023	STATE OF ODISHA SHANTI RANI PUROHIT VS	TIKERAM MEHER VS	// // ()
317	WP(C)/0033189/2023	STATE OF ODISHA MAMATA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)0033190/2023	ANANDA KUMAR MISHRA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
319	WP(C)0033191/2023	KALYANI PANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
320	WP(C)0033192/2023	PRAMODINI MOHAPATRA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
321	WP(C)0033193/2023	PRAMOD MALLICK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
322	WP(C)0033194/2023	RABINARAYAN PANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
323	WP(C)0033195/2023	SAROJINI PANI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
324	WP(C)0033196/2023	TARANGINI PANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
325	WP(C)0033197/2023	KISHOR KUMAR PATI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
326	WP(C)0033198/2023	PRASANA KUMAR MISHRA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
327	WP(C)0033199/2023	MANABODHA TRIPATHY VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
328	WP(C)0033200/2023	OKIL BANZARA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
329	WP(C)0033201/2023	DEBIKA SETH	TIKERAM MEHER	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0033202/2023	STATE OF ODISHA PRASANNA KUMAR MISHRA	TIKERAM MEHER	//
		VS	VS	0
331	WP(C)/0033203/2023	STATE OF ODISHA BUDDHADEB BEHERA	TIKERAM MEHER	//
		VS	VS	0
332	WP(C)/0033204/2023	STATE OF ODISHA RAJKISHORE PANIGRAHI	TIKERAM MEHER	//
		VS	VS	0
333	WP(C)/0033205/2023	STATE OF ODISHA GAYATRI DEVI	TIKERAM MEHER	//
		VS	VS	0
334	WP(C)/0033206/2023	STATE OF ODISHA NAVA NATH	TIKERAM MEHER	//
		VS	VS	0
335	WP(C)/0033207/2023	STATE OF ODISHA SURESH CHANDRA KAR	TIKERAM MEHER	//
		VS	VS	0
336	WP(C)/0033208/2023	STATE OF ODISHA MAMATA NAIK	JYOTIRMAYA SAHOO	//
		VS	VS	0
337	WP(C)/0033209/2023	COLLECTOR, ANGUL TRIBIKRAM MAHANA	TIKERAM MEHER	//
		VS	VS	0
338	WP(C)/0033210/2023	STATE OF ODISHA HIRAKANTI DEI	TIKERAM MEHER	//
		VS	VS	0
339	WP(C)/0033211/2023	STATE OF ODISHA CHUDAMANI PADHAN	TIKERAM MEHER	//
		VS	VS	0
340	WP(C)/0033212/2023	STATE OF ODISHA HARIHAR BEHERA	TIKERAM MEHER	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033213/2023	STATE OF ODISHA PANCHANAN PANDA VS	TIKERAM MEHER VS	// // ()
342	WP(C)/0033214/2023	STATE OF ODISHA SANJAYA KUMAR PRADHAN VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
343	WP(C)/0033215/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR PRASANNA KUMAR SAHOO VS	TIKERAM MEHER VS	// // ()
344	WP(C)/0033216/2023	STATE OF ODISHA DBITIYA CHARAN BHOI VS	TIKERAM MEHER VS	// // ()
345	WP(C)/0033217/2023	STATE OF ODISHA HALDHAR ADHA VS	TIKERAM MEHER VS	// // ()
346	WP(C)/0033218/2023	STATE OF ODISHA ASHOK KUMAR SAHA VS	TIKERAM MEHER VS	// // ()
347	WP(C)/0033219/2023	STATE OF ODISHA BHIMSEN SAHU VS	TIKERAM MEHER VS	// // ()
348	WP(C)/0033220/2023	STATE OF ODISHA SHANKAR MIRDHA VS	TIKERAM MEHER VS	// // ()
349	WP(C)/0033221/2023	STATE OF ODISHA PARDHIA PRADHAN VS	TIKERAM MEHER VS	// // ()
350	WP(C)/0033222/2023	STATE OF ODISHA GOLEKH CHANDRA JENA VS	TIKERAM MEHER VS	// // ()
351	WP(C)/0033223/2023	STATE OF ODISHA PURANDAR DURIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0033224/2023	PADMA LOCHAN MAHAKUD VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
353	WP(C)/0033225/2023	CHITRASEN BHOI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
354	WP(C)/0033226/2023	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
355	WP(C)/0033227/2023	SHYAMLAL DEHURI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
356	WP(C)/0033228/2023	DHANANJAYA BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
357	WP(C)/0033229/2023	BISHNU MUNDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
358	WP(C)/0033230/2023	PANCHANAN MIRDHA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
359	WP(C)/0033231/2023	PURNA CHANDRA SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
360	WP(C)/0033232/2023	KHIROD KUMAR SAHU VS PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA	MANAS PATI VS	// 0 //
361	WP(C)/0033233/2023	SATYANARAYAN BARIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
362	WP(C)/0033234/2023	PURNAMASI PRADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
363	WP(C)/0033235/2023	ISWAR BADHAI	TIKERAM MEHER	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0033236/2023	STATE OF ODISHA KRAMESWARI DEI	TIKERAM MEHER	//
		VS	VS	0
365	WP(C)/0033237/2023	STATE OF ODISHA BIRANCHI NARAYAN PANDA	TIKERAM MEHER	//
		VS	VS	0
366	WP(C)/0033238/2023	STATE OF ODISHA KISHOR CHANDRA SAHOO	TIKERAM MEHER	//
		VS	VS	0
367	WP(C)/0033239/2023	STATE OF ODISHA SAMBHUNATH SAHU	MANAS PATI	//
		VS	VS	0
368	WP(C)/0033240/2023	PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA SADANANDA BARIK	TIKERAM MEHER	//
		VS	VS	0
369	WP(C)/0033241/2023	STATE OF ODISHA BASANTA KUMAR SWAIN	TIKERAM MEHER	//
		VS	VS	0
370	WP(C)/0033242/2023	STATE OF ODISHA REBATIKANTA KALET	MANAS PATI	//
		VS	VS	0
371	WP(C)/0033243/2023	PRINCIPAL, VEER SURENDRA SAI MEDICAL COLLEGE, BURLA RAMESH CHANDRA NAIK	TIKERAM MEHER	//
		VS	VS	0
372	WP(C)/0033244/2023	STATE OF ODISHA JAYA KRISHNA BEHERA	TIKERAM MEHER	//
		VS	VS	0
373	WP(C)/0033245/2023	STATE OF ODISHA PRAMODA SAHU	TIKERAM MEHER	//
		VS	VS	0
374	WP(C)/0033246/2023	STATE OF ODISHA BRAJA BANDHU KALIA	MANAS PATI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0033247/2023	STATE OF ODISHA KUBER SAHOO VS	PRAMODA KUMAR DASH VS	// // ()
376	WP(C)/0033248/2023	STATE OF ODISHA MAHADEV SETH VS	TIKERAM MEHER VS	// // ()
377	WP(C)/0033249/2023	STATE OF ODISHA SITABATI SAHU VS	TIKERAM MEHER VS	// // ()
378	WP(C)/0033250/2023	STATE OF ODISHA TAPAN KUMAR NAIK VS	MANAS PATI VS	// // ()
379	WP(C)/0033251/2023	STATE OF ODISHA JAYAKRISHNA PRADHAN VS	TIKERAM MEHER VS	// // ()
380	WP(C)/0033252/2023	STATE OF ODISHA KASHINATH PARIDA VS	PRAMODA KUMAR DASH VS	// // ()
381	WP(C)/0033253/2023	STATE OF ODISHA NILAKANTHA MUDULI VS	JAJATI KESHARI KHUNTIA VS	// // ()
382	WP(C)/0033254/2023	STATE OF ODISHA RAJENDRA KUMAR DHAL VS	KUNAL KUMAR SWAIN VS	// // ()
383	WP(C)/0033255/2023	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	PRAMODA KUMAR DASH VS	// // ()
384	WP(C)/0033256/2023	STATE OF ODISHA MAA BAUTI NURSING CENTRE, NAYAGARH VS	BIRAJA PRASANNA DAS VS	// // ()
385	WP(C)/0033257/2023	STATE OF ODISHA G.D. B.ED. COLLEGE SE, PATTAMUNDAI, KENDRAPARA VS	PRANMOD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0033258/2023	HAREKRUSHNA SHEE VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
387	WP(C)/0033259/2023	DISHA INSTITUTE OF NURSING, GANJAM VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
388	WP(C)/0033260/2023	DR. BHOYA KUMAR NAYAK VS COMMNR. CUM SECY. TO GOVT. OF ODISHA, H AND F.W DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
389	WP(C)/0033261/2023	ANANDA CHANDRA SAHU VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
390	WP(C)/0033262/2023	ANNAPURNA NURSING CENTRE, NAYAGARH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
391	WP(C)/0033263/2023	SEVA COLLEGE OF NURSING, ANGUL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
392	WP(C)/0033264/2023	DR. BHOYA KUMAR NAYAK VS COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR, HEALTH AND FAMILY WELFARE	LALATENDU SAMAL VS	// 0 //
393	WP(C)/0033265/2023	MADAN MAHANTA VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
394	WP(C)/0033266/2023	JEYPORE COLLEGE OF NURSING, JEYPORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
395	WP(C)/0033267/2023	RAJ KUMAR RAY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
396	WP(C)/0033268/2023	GYANARANJAN MAHANTA VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
397	WP(C)/0033269/2023	SASHIREKHA RANA	SUSHANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR., BBSR		//
398	WP(C)/0033270/2023	SASHI KANTA LENKA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0033271/2023	SCHOOL MANAGING COMMITTEE OF SAHEED NAGAR, BHADRAK	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0033272/2023	GAJENDRA BEHERA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0033273/2023	JUDHISTHIRA SWAIN	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0033274/2023	SWATISHOVANA NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0033275/2023	PADMAJA MANJARI LENKA	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0033276/2023	GITANJALI SA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0033277/2023	GANGADAHAR SIAL	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0033278/2023	ANIMA DAS	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0033279/2023	BALARAM RAY	KAMALAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0033280/2023	MRUTUNJAY BEHERA	SANGRAM JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0033281/2023	STATE OF ODISHA NANDITA PANDA VS	RAMA KRISHNA BISOI VS	// // ()
410	WP(C)/0033282/2023	STATE OF ODISHA NARAHARI ROUL VS	KAMALAKANTA NAYAK VS	// // ()
411	WP(C)/0033283/2023	STATE OF ODISHA SHANTILATA SAHU VS	RAMA KRISHNA BISOI VS	// // ()
412	WP(C)/0033284/2023	STATE OF ODISHA BHARAT CHANDRA MALLICK VS	KAMALAKANTA NAYAK VS	// // ()
413	WP(C)/0033285/2023	STATE OF ODISHA BASANTI MOHANTY VS	RAMA KRISHNA BISOI VS	// // ()
414	WP(C)/0033286/2023	STATE OF ODISHA DIGAMBAR DAS VS	KAMALAKANTA NAYAK VS	// // ()
415	WP(C)/0033287/2023	STATE OF ODISHA MINATI BESHRA VS	RAMA KRISHNA BISOI VS	// // ()
416	WP(C)/0033288/2023	STATE OF ODISHA JATINDRA MAHAKUD VS	ARIJEET MISHRA VS	// // ()
417	WP(C)/0033289/2023	THE COLLECTOR, MAYURBHANJ RASHMIMANI MOHANTA VS	RAMA KRISHNA BISOI VS	// // ()
418	WP(C)/0033290/2023	STATE OF ODISHA SURENDRA NATH NAIK VS	ARIJEET MISHRA VS	// // ()
419	WP(C)/0033291/2023	COMMNR. OF ENDOWMENTS, BBSR SEBATI BEHERA VS	RAMA KRISHNA BISOI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0033292/2023	SUDESHNA DANDAPAT VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
421	WP(C)/0033293/2023	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
422	WP(C)/0033294/2023	DOLLY TUNG VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
423	WP(C)/0033295/2023	SASWATI MOHANTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
424	WP(C)/0033296/2023	JAYA PRAKASH BHALI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
425	WP(C)/0033297/2023	ASHALATA SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
426	WP(C)/0033298/2023	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
427	WP(C)/0033299/2023	AJODHYANATH BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
428	WP(C)/0033300/2023	KUNILATA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
429	WP(C)/0033301/2023	SHANTI @ SHANTILATA JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
430	WP(C)/0033302/2023	KHANDAGIRI JANAKALYAN HATA, BBSR VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
431	WP(C)/0033303/2023	ASHA BEHERA	RAJENDRA KUMAR PRADHAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0033304/2023	SOUMYA RANJAN MISHRA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0033305/2023	SATYABAN PADHI	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENT, BBSR		//
434	WP(C)/0033306/2023	SASMITA LENKA	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0033307/2023	PRAMOD KUMAR BINDHANI	PAMI RATH	//
		VS	VS	0
		REVENUE DIVISIONAL COMMNR. CUTTACK		//
436	WP(C)/0033308/2023	SODAMINI DALEI	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0033309/2023	SARBESWAR BARIK	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0033310/2023	MALAYA KUMAR BEHERA	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0033311/2023	TRILOCHAN PRADHAN	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0033312/2023	GOURA SINGH MUNDARI	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0033313/2023	KABITA SAHOO	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0033314/2023	NIMAI CHARAN BEHERA	DINESH KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0033315/2023	STATE OF ODISHA PRASHANTA SAHOO VS	RAJENDRA KUMAR PRADHAN VS	// // ()
444	WP(C)/0033316/2023	STATE OF ODISHA PRUTHIRAJ BEHERA VS	DINESH KUMAR PANDA VS	// // ()
445	WP(C)/0033317/2023	THE DIRECTOR OF MUNICIPAL ADMINISTRATION, BBSR SANVEEN KAUR OBERAI VS	CHANDANA MISHRA VS	// // ()
446	WP(C)/0033318/2023	STATE OF ODISHA DAMAYANTI ROUT VS	RAJENDRA KUMAR PRADHAN VS	// // ()
447	WP(C)/0033319/2023	STATE OF ODISHA SISIR KUMAR PANI VS	DINESH KUMAR PANDA VS	// // ()
448	WP(C)/0033320/2023	SUPDT. ENGINEER (ELECTRICAL) CIRCLE, TPDOWL, SAMBALPUR LADI GOPAL RAO VS	PRASANNA KUMAR MISHRA VS	// // ()
449	WP(C)/0033321/2023	STATE OF ODISHA NAMITA PAREI VS	ARJUNA CHARANA BEHERA VS	// // ()
450	WP(C)/0033322/2023	STATE OF ODISHA MRUTYUNJAYA SATAPATHY VS	PRASANNA KUMAR MISHRA VS	// // ()
451	WP(C)/0033323/2023	STATE OF ODISHA MANOJ KUMAR DEY VS	ARJUNA CHARANA BEHERA VS	// // ()
452	WP(C)/0033324/2023	STATE OF ODISHA NIRMAL MAHARANA VS	DAYANIDHI MISHRA VS	// // ()
453	WP(C)/0033325/2023	UNION OF INDIA BIJAY KUMAR BIHARI VS	GANESH PRASAD SAMAL VS	// // ()
		REGIONAL MANAGER, BANK OF BARODA, BBSR		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0033326/2023	GOURA BANICHUL VS THE STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
455	WP(C)/0033327/2023	ARTTATRANA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
456	WP(C)/0033328/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
457	WP(C)/0033329/2023	RAUTA PRABHAKAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
458	WP(C)/0033330/2023	STATESMAN FOUNDATION, BBSR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
459	WP(C)/0033331/2023	NRUPARAJ DHURUA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
460	WP(C)/0033332/2023	SUDARSAN BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
461	WP(C)/0033333/2023	JALANDHAR PRADHAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
462	WP(C)/0033334/2023	KALIA PATRA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
463	WP(C)/0033335/2023	RABIN CHANDRA SAI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
464	WP(C)/0033336/2023	LAXMI PRIYA BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
465	WP(C)/0033337/2023	ISWAR CHANDRA SAHOO	SIDHESWAR MALLIK	//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0033338/2023	STATE OF ODISHA PADMALOCHAN PRADHAN	DAYANANDA MOHAPATRA	//
		VS	VS	0
467	WP(C)/0033339/2023	STATE OF ODISHA BINAPANI MOHAPATRA	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
468	WP(C)/0033340/2023	STATE OF ODISHA DHANANJAY MARNDI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
469	WP(C)/0033341/2023	STATE OF ODISHA PRATIMA ROUT	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
470	WP(C)/0033342/2023	STATE OF ODISHA SABITA BEHERA	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
471	WP(C)/0033343/2023	STATE OF ODISHA SASMITA BARIK	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
472	WP(C)/0033344/2023	STATE OF ODISHA PRAFULLA KUMAR MISHRA	PRASANTA KUMAR PANDA	//
		VS	VS	0
473	WP(C)/0033345/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO	DILLIP KUMAR MOHANTY	//
		VS	VS	0
474	WP(C)/0033346/2023	STATE OF ODISHA PRASANTA KUMAR JENA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
475	WP(C)/0033347/2023	STATE OF ODISHA ANNAPURNA DASH	NIRANJAN LENKA	//
		VS	VS	0
476	WP(C)/0033348/2023	STATE OF ODISHA BILASH KUMAR KHATUA	KUNAL KUMAR SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0033349/2023	STATE OF ODISHA RAMGOPAL BHOI VS	KUNAL KUMAR SWAIN VS	// // ()
478	WP(C)/0033350/2023	STATE OF ODISHA ANDRIYA MAJHI VS	ANIL KUMAR DAS VS	// // ()
479	WP(C)/0033351/2023	STATE OF ODISHA MITHUN SAHU VS	GOPABANDHU MISRA VS	// // ()
480	WP(C)/0033352/2023	STATE OF ODISHA ESSO DALABEHERA VS	ANIL KUMAR DAS VS	// // ()
481	WP(C)/0033353/2023	STATE OF ODISHA HADIBANDHU SAHU VS	GOPABANDHU MISRA VS	// // ()
482	WP(C)/0033354/2023	STATE OF ODISHA PRAKASH CHANDRA MISHRA VS	ANIL KUMAR DAS VS	// // ()
483	WP(C)/0033355/2023	STATE OF ODISHA KHAGESWAR BHUYAN VS	ANIL KUMAR DAS VS	// // ()
484	WP(C)/0033356/2023	STATE OF ODISHA PRAKASH KUMAR SAHU VS	ANIL KUMAR DAS VS	// // ()
485	WP(C)/0033357/2023	STATE OF ODISHA SURYAKANTA SAHU VS	GOPABANDHU MISRA VS	// // ()
486	WP(C)/0033358/2023	STATE OF ODISHA KALPALATA DAS VS	PRONOY MOHANTY VS	// // ()
487	WP(C)/0033359/2023	ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR M/S. RADHAKANTA DALEI VS	KSHIROD KUMAR SAHOO VS	// // ()
		COMMISSIONER OF CT AND GST,ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0033360/2023	PINKU SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
489	WP(C)/0033361/2023	ALJIA PARWEEN VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
490	WP(C)/0033362/2023	RAMA CHANDRA PATNAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
491	WP(C)/0033363/2023	KESHAB KRUSHNA MAHARANA VS GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, KHURDA	AMITAV DAS VS	// 0 //
492	WP(C)/0033364/2023	SAMARENDRA BARAL VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
493	WP(C)/0033365/2023	ANANTA KUMAR JENA VS THE DISTRICT AND SESSIONS JUDGE, BHADRAK	SANJIB MOHANTY VS	// 0 //
494	WP(C)/0033366/2023	RANJIT KUMAR MALLIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
495	WP(C)/0033367/2023	UNION OF INDIA VS PRAVAKAR MAHARANA	DEBASIS TRIPATHY,C.G.C VS	// 0 //
496	WP(C)/0033368/2023	BAIDHAR GOUDA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
497	WP(C)/0033369/2023	BIJAYANI THAKUR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
498	WP(C)/0033370/2023	KABITA PARIDA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
499	WP(C)/0033371/2023	JAGANNATH PATNAIK	SIBA PRASAD PATI	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0033372/2023	SUNITA SAHOO	JUGALA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0033373/2023	JYOSTNA PATEL	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0033374/2023	ASIT KUMAR PATTANAIAK	SATYABRATA SENAPATI	//
		VS	VS	0
		COLLECTOR CUM D.M., BALASORE		//
503	WP(C)/0033375/2023	MANZOOR ALLI	RAJESWARI DAS	//
		VS	VS	0
		THE REGIONAL DIRECTOR, RBI, BBSR		//
504	WP(C)/0033376/2023	PRIYANKA SHAW	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0033377/2023	SWARAJYA KESHARI NAYAK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0033378/2023	BIJAN KUMAR JENA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0033379/2023	BIJAYA KUMAR SWAIN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0033380/2023	RAHAS CHANDRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0033381/2023	RAGHUNATH PANDA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0033382/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSRAMITAV BAGCHI		//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0033383/2023	THE REGISTRAR, STATE CONSUMER REDRESSAL FORUM, CUTTACK KIRAN BALA MAHAPATRA VS SOMANATH SARANGI	SATYAPRAKASH DHAL VS	// // 0 //
512	WP(C)/0033384/2023	SUDHANSU SEKHAR PARIDA VS LOKAYUKTA, BBSR	SAMEER KUMAR DAS VS	// 0 //
513	WP(C)/0033385/2023	MANMOHAN SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
514	WP(C)/0033386/2023	TAPASWINI PANDA VS COLLECTOR-CUM-DM, PHULBANI	LAMBODOR ACHARI VS	// 0 //
515	WP(C)/0033387/2023	JAGABONDHU NAYAK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
516	WP(C)/0033388/2023	MANASI RANI DAS VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
517	WP(C)/0033389/2023	ABHIRAM MOHAPATRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
518	WP(C)/0033390/2023	GAGADHAR MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
519	WP(C)/0033391/2023	PUSPALATA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
520	WP(C)/0033392/2023	HIMANCHALA PANDA VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
521	WP(C)/0033393/2023	SARMISTHA LENKA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0033394/2023	S. BEHURIA CONSTRUCTIONS PVT. LTD., CUTTACK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
523	WP(C)/0033395/2023	BIMAL PARAMANIK VS ASST. SETTLEMENT OFFICER, JEYPORE	GOPINATH MISHRA VS	// 0 //
524	WP(C)/0033396/2023	S. BEHURIA CONSTRUCTIONS PVT. LTD., CUTTACK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
525	WP(C)/0033397/2023	PUSPALATA JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
526	WP(C)/0033398/2023	DILESWAR SAHOO VS TAHASILDSAR, KANIHA	SUMITRA MOHANTY VS	// 0 //
527	WP(C)/0033399/2023	KARUNAKAR ROUTRAY, JAGATSINGHPUR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
528	WP(C)/0033400/2023	PANDAVA NANDA VS STATE OF ODISHA	GOURANG CHARAN MOHAPATRA VS	// 0 //
529	WP(C)/0033401/2023	HRUDAYA BALLAV ROUTRAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
530	WP(C)/0033402/2023	KUNI BISWAL VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// 0 //
531	WP(C)/0033403/2023	SUKANT KUMAR NAYAK VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
532	WP(C)/0033404/2023	SUNIL KUMAR BEURA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
533	WP(C)/0033405/2023	BIKASH KUMAR RAY	KAPILA CHARAN NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0033406/2023	AMBRITA BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE SUB-COLLECTOR, BAMANGHATY		//
535	WP(C)/0033407/2023	RUPALI PANIGRAHI	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0033408/2023	ANTARYAMI SAHOO	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0033409/2023	RENUKA PATRO	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0033410/2023	TULASI BISWAL	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0033411/2023	CHANDAN KUMAR PATI	SATYANARAYAN MISHRA	//
		VS	VS	0
		AO, S.B.I., JAGATSINGHPUR		//
540	WP(C)/0033412/2023	SASMITA KAR	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0033413/2023	LATIKA SUNDARI ROUT	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0033414/2023	SURAJ KUMAR PATTANAİK AND SN CONSTRUCTION SAMBALPUR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMNR. CT AND GST, CUTTACK		//
543	WP(C)/0033415/2023	BABULA BASTI	BAMADEV BARAL	//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//
544	WP(C)/0033416/2023	JYOTIR MOYEE NAYAK	SHRADHASHREE ROUTRAY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0033417/2023	STATE OF ODISHA DHANESWAR DAS VS	KANANBALA ROY CHOUDHURY VS	// // ()
546	WP(C)/0033418/2023	STATE OF ORISSA GOPAL KRUSHNA DASH VS	PRATAP CHANDRA MOHAPATRA VS	// // ()
547	WP(C)/0033419/2023	STATE OF ODISHA SARAT KUMAR PANDA VS	MIHIR KUMAR DASH VS	// // ()
548	WP(C)/0033420/2023	VICE CHANCELLOR, SHREE JAGANNATH SANSKRIT VISWA VIDYALAYA, PURI NARENDRANATH MALLICK VS	RAJESH RANJAN SAHOO VS	// // ()
549	WP(C)/0033421/2023	THE COLLECTOR, MALKANGIRI JITENDRA KUMAR BISHOYI VS	SUKANTA KUMAR DALAI VS	// // ()
550	WP(C)/0033422/2023	STATE OF ODISHA MD. ZAKIR AHAMED SIDDIQUIK VS	AUROVINDA MOHANTY VS	// // ()
551	WP(C)/0033423/2023	STATE OF ODISHA BANK OF INDIA, ROURKELA BRANCH VS	TUNA SAHU VS	// // ()
552	WP(C)/0033424/2023	SANJAY KUMAR MAHATO SANJIB KUMAR BISWAL VS	MANOJ KUMAR MOHANTY VS	// // ()
553	WP(C)/0033425/2023	STATE OF ODISHA BHAGYALATA MULI VS	NRUSINGH CH. ROUT VS	// // ()
554	WP(C)/0033426/2023	STATE OF ODISHA BEST BRICKS, PANCHIM MEDINAPUR VS	RAMA CHANDRA JENA VS	// // ()
555	WP(C)/0033427/2023	STATE OF ODISHA M/S. NARAIN DAS CONSTRUCTION PVT. LTD., BIHARSUKANTA KUMAR DALAI VS	VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0033428/2023	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
557	WP(C)/0033429/2023	N.RADHA BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
558	WP(C)/0033430/2023	UMAKANTA BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
559	WP(C)/0033431/2023	STEEL BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
560	WP(C)/0033432/2023	SUPER BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
561	WP(C)/0033433/2023	SAMIR MALIK VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// 0 //
562	WP(C)/0033434/2023	M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE VS ADDL. COMMNR. OF STATE TAX (APPEAL), BERHAMPUR	RAMA CHANDRA SAHOO VS	// 0 //
563	WP(C)/0033435/2023	DEVI A BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
564	WP(C)/0033436/2023	PUSPANJALI PARIDA VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// 0 //
565	WP(C)/0033437/2023	UMESH KUMAR SAHU VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	// 0 //
566	WP(C)/0033438/2023	RUPA BRICKS, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
567	WP(C)/0033439/2023	APARAJITA NATH	SHRADHASHREE ROUTRAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0033440/2023	S.S. BB BRICKS, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0033441/2023	JAGYANNARAYAN BISOYEE	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0033442/2023	PRADIPTA KUMAR MOHANTY	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0033443/2023	ELISAYA MUTHA MAJHI	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0033444/2023	KHUSI BRICKS, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0033445/2023	SAMEER CHANDRA MANDAL	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0033446/2023	SUME BRICKS, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0033447/2023	BBI BRICKS, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0033448/2023	GOPAL CHANDRA PATI	SHRADHASHREE ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0033449/2023	DELUX BRICKS, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0033450/2023	LION BRICKS, BALASORE	RAMA CHANDRA JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WP(C)/0033451/2023	STATE OF ODISHA NITISH KUMAR RAY VS	SHRADHASHREE ROUTRAY VS	// // ()
580	WP(C)/0033452/2023	STATE OF ODISHA GEETA BRICKS, BALASORE VS	RAMA CHANDRA JENA VS	// // ()
581	WP(C)/0033453/2023	STATE OF ODISHA SIMANCHAL TADINGI VS	SHRADHASHREE ROUTRAY VS	// // ()
582	WP(C)/0033454/2023	STATE OF ODISHA LIHIT GURUDIA VS	SUBHASREE MOHANTY VS	// // ()
583	WP(C)/0033455/2023	STATE OF ODISHA TARA BRICKS, BALASORE VS	RAMA CHANDRA JENA VS	// // ()
584	WP(C)/0033456/2023	STATE OF ODISHA KISHOR KUMAR PADHAN VS	SHRADHASHREE ROUTRAY VS	// // ()
585	WP(C)/0033457/2023	STATE OF ODISHA BIPRA KANDHAPANI VS	SUBHASREE MOHANTY VS	// // ()
586	WP(C)/0033458/2023	STATE OF ODISHA GOURANGA CHARAN MALLICK VS	HIMANSU SEKHAR DEO VS	// // ()
587	WP(C)/0033459/2023	STATE OF ODISHA TAPASWINI ROUT VS	PRANAB KUMAR GHOSE VS	// // ()
588	WPCRL/0000139/2023	UNION OF INDIA CHANDRIKA THATOI VS	ASUTOSH ROUT VS	// // /0 ()
589	ABLAPL/0011573/2023	STATE OF ODISHA ASISH MALAYA RANJAN AMANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// // // INDUASTRIAL,NISA /174 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0011574/2023	JOGENDRA BEHERA @ JOGENDRA KUMAR BEHERAHAREKRUSHNA DASH VS STATE OF ODISHA	VS	GUDARI /71 /2023 () //
591	ABLAPL/0011575/2023	ANIRUDHA JENA @ DHUMA JENA VS STATE OF ODISHA	KABIRAJ SAHOO VS	CHANDAKA P.S. /312 /2023 () //
592	ABLAPL/0011576/2023	PINTU SAHU @ MANOJ KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	NAWAPARA /151 /2023 () //
593	ABLAPL/0011577/2023	NARENDRA NAYAK @ NARIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000459/2023
594	ABLAPL/0011578/2023	RAM CHANDRA BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /313 /2023 () //
595	ABLAPL/0011579/2023	RAM CHANDRA BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /314 /2023 () //
596	ABLAPL/0011580/2023	PRADEEP MOHAPATRA @ PRADEEP RANJAN MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHARABEL NAGAR P.S. /339 /2023 () //
597	ABLAPL/0011581/2023	SACHIDANANDA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /479 /2023 () //
598	ABLAPL/0011582/2023	LAXMAN SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /30 /2008 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) GR/0000210/2008
599	ABLAPL/0011583/2023	KUNUNJIDEI @ AJABARI MAJHI VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	KASHIPUR /123 /2021 () //
600	ABLAPL/0011584/2023	SUDHANSU ROUT @ SUDHANSHU SHEKHAR ROUT BINAYA BHUSAN ROUTRAY VS STATE OF ODISHA	VS	MAHILA P.S.(BBSR) /163 /2023 () //
601	ABLAPL/0011585/2023	SANJAY KUMAR SWAIN	SATYASHREE MOHANTY	NAYAPALLI P.S. /123 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0011586/2023	STATE OF ODISHA SANJAY KUMAR SWAIN	SATYASHREE MOHANTY	// NAYAPALLI P.S. /124 /2023
		VS	VS	()
603	ABLAPL/0011587/2023	STATE OF ODISHA ALLI HOSEN SAHA	ARIJEET MISHRA	// KENDRAPARA SADAR /662 /2023
		VS	VS	()
604	ABLAPL/0011588/2023	STATE OF ODISHA BANITA MAHAPATRA	BASUDEV MOHAPATRA	// KHARABEL NAGAR P.S. /472 /2023
		VS	VS	()
605	ABLAPL/0011589/2023	STATE OF ODISHA SULU @ SUBHAJIT BEHERA	SURESH KUMAR JENA	// BARIPADA TOWN /687 /2022
		VS	VS	()
606	ABLAPL/0011590/2023	STATE OF ODISHA DILLIP KUMAR BEHERA	RAMAKANTA PANDA	// INFOCITY PS /197 /2023
		VS	VS	()
607	ABLAPL/0011591/2023	STATE OF ODISHA RAJIB DIGAL	ANIRUDHA DAS	// PHIRINGIA /141 /2023
		VS	VS	()
608	ABLAPL/0011592/2023	STATE OF ODISHA RASANANDA KHATUA	ANIRUDHA DAS	// TARBHA /118 /2021
		VS	VS	()
609	ABLAPL/0011593/2023	STATE OF ODISHA TAPAS SAMAL	RAMDAS ACHARY	// SALIPUR /329 /2023
		VS	VS	()
610	ABLAPL/0011594/2023	STATE OF ODISHA ARUN KUMAR PRADHAN	PRASANTA KUMAR PANDA	// JARADA /345 /2023
		VS	VS	()
611	ABLAPL/0011595/2023	STATE OF ODISHA SANKARSANA PRADHAN	NIRANJAN LENKA	// KORAPUT TOWN /322 /2022
		VS	VS	()
612	ABLAPL/0011596/2023	STATE OF ODISHA UTTAM KUMAR DEY	JUGALA KISHORE PANDA	// KALIMELA /233 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0011597/2023	STATE OF ODISHA PRAKASH CHANDRA SARANGI @ NUNUA VS	AMITAV TRIPATHY VS	// SARANAKUL /159 /2023 ()
614	ABLAPL/0011598/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
615	ABLAPL/0011599/2023	STATE OF ODISHA PRATAP CH BALIARSINGH VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /310 /2023 ()
616	ABLAPL/0011600/2023	STATE OF ODISHA ANANTA DAS VS	EKTA AGRAWAL VS	// JALESWAR /189 /2023 ()
617	ABLAPL/0011601/2023	STATE OF ODISHA DUSHASANMOHAPATRA @ DHUSASANA VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /249 /2020 ()
618	ABLAPL/0011602/2023	STATE OF ODISHA DHUBLE MEHER @ DHUBALE MEHER VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
619	ABLAPL/0011603/2023	STATE OF ODISHA AKHILA SWAIN VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /313 /2023 ()
620	ABLAPL/0011604/2023	STATE OF ODISHA PRAVAKAR NAYAK VS	SUSANTA KUMAR BARAL VS	// / /0 ()
621	ABLAPL/0011605/2023	STATE OF ODISHA ALOK CHNADRA DAS VS	BANAMALI SAHOO VS	// MANCHESWAR P.S. /372 /2023 ()
622	ABLAPL/0011606/2023	STATE OF ODISHA JITENDRA SWAIN VS	TRILOCHAN DASH VS	// SINGHADWAR PS /146 /2023 ()
623	ABLAPL/0011607/2023	STATE OF ODISHA SK.ZAFRULLA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// PURUNABAZAR /303 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0011608/2023	JITU SAHOO VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH /215 /2023 () //
625	ABLAPL/0011609/2023	BIRANCHI MALLICK VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	PHIRINGIA /135 /2023 () //
626	ABLAPL/0011610/2023	CHINMAY SEKHAR BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /110 /2023 () //
627	ABLAPL/0011611/2023	TANU CHANDRA PATRA VS STATE OF ODISHA	AMITAV DAS VS	BARKOTE /17 /2023 () //
628	ABLAPL/0011612/2023	PRASANNA KUMAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /307 /2017 () //
629	ABLAPL/0011613/2023	SUSANT KUMAR SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /360 /2023 () //
630	ABLAPL/0011614/2023	NIBASINI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KANPUR /48 /2023 () //
631	ABLAPL/0011615/2023	KALANDRI @ KALANDRI CHARAN BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /110 /2023 () //
632	ABLAPL/0011616/2023	PRANABANDHU BARIHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ANGUL SADAR PS /523 /2023 () //
633	ABLAPL/0011617/2023	PAPU @ PANKAJ KUMAR SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK TOWN /474 /2023 () //
634	ABLAPL/0011618/2023	MANORANJAN PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	JAGDALPUR /141 /2022 () //
635	ABLAPL/0011619/2023	SK JAKER UDDIN	KARUNAKAR NAYAK	MARINE PST TALCHUA /139 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	ABLAPL/0011620/2023	STATE OF ODISHA SAMBIT RANJAN SAHU	NILAKANTHA DAS	// ANGUL SADAR PS /507 /2023
		VS	VS	()
637	ABLAPL/0011621/2023	STATE OF ODISHA ANIL BARIK	MANORANJAN MISHRA	// / /0
		VS	VS	()
638	ABLAPL/0011622/2023	STATE OF ODISHA PRADEEP MALLIK @ BAPI JENA	RAMA CHANDRA RAY	// JAJPUR SADAR /229 /2023
		VS	VS	()
639	ABLAPL/0011623/2023	STATE OF ODISHA BIKU NAIK	BIKRAM CHANDRA GHADAI	// SINAPALI /35 /2022
		VS	VS	()
640	ABLAPL/0011624/2023	STATE OF ODISHA NAROTTAM @ SURESH PENTHEI	SK. ZAFARULLA	// BAMBARI /56 /2023
		VS	VS	()
641	ABLAPL/0011625/2023	STATE OF ODISHA BIJAYA BEHERA	MANORANJAN MISHRA	// MARINE PST TALCHUA /135 /2023
		VS	VS	()
642	ABLAPL/0011626/2023	STATE OF ODISHA BHARAT DAS	SK. ZAFARULLA	// DHARMASALA /393 /2023
		VS	VS	()
643	ABLAPL/0011627/2023	STATE OF ODISHA PADMANAV SAHOO	SRINIBASH PADHI	// BRAHMANITARANG /134 /2023
		VS	VS	()
644	ABLAPL/0011628/2023	STATE OF ODISHA DEEPAK KUMAR PRADHAN	BINAYAK PRASAD MOHANTY	// SATYABADI /218 /2023
		VS	VS	()
645	ABLAPL/0011629/2023	STATE OF ODISHA SUNIL SAHOO	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
646	ABLAPL/0011630/2023	STATE OF ODISHA BABUL BARIHA	AKSHAYA KUMAR SAHOO	// ANGUL SADAR PS /523 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0011631/2023	STATE OF ODISHA PRAKASH SAMAL VS	BIBHU PRASAD MOHANTY VS	// KUAKHIA /353 /2023 ()
648	ABLAPL/0011632/2023	STATE OF ODISHA PADMA BHUSAN MAJHI VS	DURLLABHA RANJAN MISHRA VS	// TUSRA /60 /2022 ()
649	ABLAPL/0011633/2023	STATE OF ODISHA SUMANT NAIK @ AMIT NAIK VS	SARBESWAR SAHOO VS	// PARJANG /410 /2023 ()
650	ABLAPL/0011634/2023	STATE OF ODISHA RAKESH SAHU VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /158 /2023 ()
651	ABLAPL/0011635/2023	STATE OF ODISHA PURUSOTTAM MALLICK VS	PRADEEP KUMAR DAS VS	// /588 /2023 ()
652	ABLAPL/0011636/2023	STATE OF ODISHA PINKU @ SUBHRAJIT BHOL VS	SANJIT MISHRA VS	// JODAPADAR /183 /2023 ()
653	ABLAPL/0011637/2023	STATE OF ODISHA CHARUBALA BEHERA VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /147 /2023 ()
654	ABLAPL/0011638/2023	STATE OF ODISHA DEBENDRA ROUT VS	ANKANN PANDA VS	// BHAWANIPATNA SADAR /244 /2016 ()
655	ABLAPL/0011639/2023	STATE OF ODISHA BUDHIMAN BEHERA @ BUDHIA BEHERA VS	PRAKASH KUMAR MISHRA VS	// BARAMBA /221 /2023 ()
656	ABLAPL/0011640/2023	STATE OF ODISHA JALA KUMAR DEEP VS	SATYABRATA PANDA VS	// / /0 ()
657	ABLAPL/0011641/2023	STATE OF ODISHA KAILASH BEHERA VS	AJAYA KUMAR ROUT VS	// KISSANNAGAR PS /140 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	ABLAPL/0011642/2023	BIKASH BHUJABALA @ BIKASH CHANDRA BHUJABALA VS STATE OF ODISHA	RAJIB NARAYAN MOHANTY VS	DELANGA /352 /2022 () //
659	ABLAPL/0011643/2023	ANJAN KUMAR BENYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /73 /2016 () //
660	ABLAPL/0011644/2023	KHAGAPATI PANI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	DORAGUDA PS /161 /2023 () //
661	ABLAPL/0011645/2023	SILU NAYAK @ SOUMYA RANJAN NAYAK VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	NIALI /22 /2017 () //
662	ABLAPL/0011646/2023	RAMESH PARIDA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	KUMBHARAPARA /177 /2023 () //
663	ABLAPL/0011647/2023	BHIKARI CHARAN DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /132 /2023 () //
664	ABLAPL/0011648/2023	MANTU @ DEEPAK MALLICK VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	SALIPUR /329 /2023 () //
665	ABLAPL/0011649/2023	ASHOK KUMAR NAYAK VS STATE OF ODISHA(VIG.)	GYANA RANJAN SETHI VS	CUTTACK VIGILANCE /8 /2014 () //
666	ABLAPL/0011650/2023	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /659 /2023 () //
667	ABLAPL/0011651/2023	SUDHAMAYEE DAS VS STATE OF ODISHA(VIG.)	TARUN KANTA PATTNAIK VS	BALASORE VIGILANCE /18 /2018 () //
668	ABLAPL/0011652/2023	SUNIL KUMAR RAIKA @ SUNIL RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /8 /2021 () //
669	ABLAPL/0011653/2023	SUBASH DAS	SANGRAM KESHARI ROUT	DHARMASALA /602 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
670	ABLAPL/0011654/2023	STATE OF ODISHA BIKASH NAYAK	ASHOK KUMAR BEHERA	// BARI /189 /2023
		VS	VS	()
671	ABLAPL/0011655/2023	STATE OF ODISHA BHAGABAN BAGSING@BAGSINGH	PRAVASH CHANDRA JENA	// BALIAPAL /138 /2023
		VS	VS	()
672	ABLAPL/0011656/2023	STATE OF ODISHA AJAY KUMAR ROUT	ASHOK KUMAR BEHERA	// BARANGA /218 /2023
		VS	VS	()
673	ABLAPL/0011657/2023	STATE OF ODISHA DHARANI DAS @ DHARANIDHARA DAS	PRATIMA NAYAK	// / /0
		VS	VS	()
674	ABLAPL/0011658/2023	STATE OF ODISHA KALIA @ SAROJ KUMAR SAHOO	PRADIPTA BEURA	// / /0
		VS	VS	()
675	ABLAPL/0011659/2023	STATE OF ODISHA RABI @ RABI KUMAR RAY	PABITRA KUMAR NAYAK	// PLANTSITE /338 /2023
		VS	VS	()
676	ABLAPL/0011660/2023	STATE OF ODISHA RABINDRA KUMAR NAYAK	SURYAKANTA DWIBEDI	// PHIRINGIA /143 /2023
		VS	VS	()
677	ABLAPL/0011661/2023	STATE OF ODISHA BIJU @ BIJAYA @ RANJIT PARIDA	SURYAKANTA DWIBEDI	// BHADRAK RURAL /488 /2023
		VS	VS	()
678	ABLAPL/0011662/2023	STATE OF ODISHA ARVIND SINGH	SURYAKANTA DWIBEDI	// BHATILI /169 /2023
		VS	VS	()
679	ABLAPL/0011663/2023	STATE OF ODISHA TAPAS KUMAR DAS @ TAPAS DAS	SURYAKANTA DWIBEDI	// HIRAKUD /140 /2023
		VS	VS	()
680	ABLAPL/0011664/2023	STATE OF ODISHA RAKESH MOHAPATRA @ CHINTU	SURYAKANTA DWIBEDI	// KHETRARAJPUR /211 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	ABLAPL/0011665/2023	STATE OF ODISHA MUJIB KHAN VS	SK. ZAFARULLA VS	// LATHOR /143 /2023 ()
682	ABLAPL/0011666/2023	STATE OF ODISHA SK. NASRULLA @ SURAJ VS	ASHOK JENA VS	// TIGIRIA /38 /2023 ()
683	ABLAPL/0011667/2023	STATE OF ODISHA AJAYA KUMAR ROUT VS	SUSANTA KUMAR BARAL VS	// / /0 ()
684	ABLAPL/0011668/2023	STATE OF ODISHA AZAD NAG @ AZAD TOPPO VS	SK. ZAFARULLA VS	// RAJGANGPUR /198 /2023 ()
685	ABLAPL/0011669/2023	STATE OF ODISHA BABUNA JENA @ PRASANNA KUMAR JENA VS	BHAWANI SANKAR PANIGRAHI VS	// DHAULI PS /172 /2023 ()
686	ABLAPL/0011670/2023	STATE OF ODISHA GUPTESWAR DAKSHINAKABAT VS	KABIRAJ PRADHAN VS	// JODAPADAR /190 /2023 ()
687	ABLAPL/0011671/2023	STATE OF ODISHA NAGENDRA KUMAR DUTTA VS	BINI MISHRA VS	// KHURDA MODEL /634 /2023 ()
688	ABLAPL/0011672/2023	STATE OF ODISHA SANDIP KUMAR CHAKRABARTY VS	BISMAYA KUMAR STALIN VS	// SAHID NAGAR P.S. /358 /2023 ()
689	ABLAPL/0011673/2023	STATE OF ODISHA RUPALI APARAJITA DAS @ RUPALI VS	PRABUDDHA KUMAR PATTANAIAK VS	// PURI SADAR /113 /2023 ()
690	ABLAPL/0011674/2023	STATE OF ODISHA SUMANTA BISWAL VS	HIMANSU SEKHAR SATAPATHY VS	// TUMUSINGA /194 /2023 ()
691	ABLAPL/0011675/2023	STATE OF ODISHA PABITRA JAYASINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /112 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :09/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	ABLAPL/0011676/2023	RAJANIKANT PAIKARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 () //
693	ABLAPL/0011677/2023	ROHIT NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /521 /2023 () //
694	ABLAPL/0011678/2023	PALAU BISWAL VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	TUMUSINGA /194 /2023 () //
695	ABLAPL/0011679/2023	ABHIJIT ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 () //
696	ABLAPL/0011680/2023	SHUKADEV BISWAL VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	TUMUSINGA /194 /2023 () //
697	ABLAPL/0011681/2023	GOLAK BIHARI NATH VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //
698	ABLAPL/0011682/2023	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /454 /2023 () //
699	ABLAPL/0011683/2023	RANJIT KUMAR JAMUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALINGA NAGAR /160 /2023 () //
700	ABLAPL/0011684/2023	HIMANSHU KUMAR KHANDEI VS STATE OF ODISHA	PARSURAM PANDA VS	NAYAPALLI P.S. /372 /2023 () //
701	ABLAPL/0011685/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MAHILA P.S.(BBSR) /161 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2023 CONTAC/8/2023	SHAKUNTALA JENA-MP	
2	32/2023 RFA/3/2022	MINAKHI SAMAL-MP	SOUMYA MISHRA
3	34/2023 ARBA/17/2023	EXE.ENGNR., ELECTRICAL STORES DIVN. (SOUTHCO. UT	SURESH BEHERA MP/MSH
4	35/2023 ARBA/19/2023	UNITED INDIA INSURANCE CO. LTD.-MP	RAMESH CH. SAHOO 1
5	48/2023 CRP/27/2022	STHITIPRANGYA SATAPATHY-MP	KISHORE KUMAR MISHRA
6	80/2023 CRLMA/407/2023	JAYANTA KUMAR BEHERA@LITU-MP	ADV.
7	81/2023 CRLMA/303/2023	SUVENDU PRATAP ROUT-MP	DEVASHIS PANDA
8	85/2023 TRPCRL/94/2023	BISWAJIT PRADHAN-MP	SUSHANTA KUMAR JOSHI
9	126/2023 LAA/21/2023	SRI JAGANNATH MAHAPRABHU BIJE, PURI-MP	ANOOP MISHRA
10	205/2023 WPC(OAC)/3061/2017	PRAKASH SANANI-MP	
11	309/2023 CRLMP/2464/2022	LABANYABATI SAHU-MP	SUBHRANSU BHUSAN MOHANTY
12	327/2023 CMAPL/718/2023	BIJAY KUMAR BEURA-MP	TANMAY MISHRA
13	328/2023 CMAPL/293/2023	LAXMIDHAR MAHARANA-MP	GHANASHYAM MUDULI
14	329/2023 CMAPL/719/2023	RAJI BEHERA-MP	ANKITA MUKHERJI
15	355/2023 TRP(C)/339/2023	RINA BHOI-MP	PRASANNA KUMAR RATH
16	356/2023 TRP(C)/340/2023	KAJAL SATHUA-MP	AMITAV TRIPATHY
17	357/2023 TRP(C)/342/2023	LIJA RANI SAHU-MP	DEEPALI MAHAPATRA
18	357/2023 MATA/343/2023	SUBHASHREE MOHANTY-MP	ANANTA NARAYAN PATTANAYAK
19	358/2023 TRP(C)/343/2023	LIJA RANI SAHU-MP	DEEPALI MAHAPATRA
20	388/2023 RVWPET/391/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
21	389/2023 RVWPET/391/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
22	390/2023 RVWPET/391/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
23	391/2023 RVWPET/392/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
24	392/2023 RVWPET/392/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
25	393/2023 RVWPET/392/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
26	394/2023	STATE OF ODISHA-MP	TARUN KUMAR PATNAIK, A.S.C.

27	RVWPET/393/2023 395/2023	STATE OF ODISHA-MP	TARUN KUMAR PATNAIK, A.S.C.
28	RVWPET/393/2023 396/2023	STATE OF ODISHA-MP	TARUN KUMAR PATNAIK, A.S.C.
29	RVWPET/393/2023 397/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
30	RVWPET/394/2023 398/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
31	RVWPET/394/2023 399/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
32	RVWPET/394/2023 400/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
33	RVWPET/395/2023 401/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
34	RVWPET/396/2023 402/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
35	RVWPET/395/2023 403/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
36	RVWPET/396/2023 404/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C.
37	RVWPET/395/2023 405/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
38	RVWPET/396/2023 418/2023	CHAKRADHAR MADGUL-MP	M/S.NIRANJAN LENKA, H.K.MOHANTA, N.LENKA, P.K
39	CONTC/2415/2021 421/2023	PRADEEP KUMAR PATRA-MP	ANJAN KUMAR BISWAL
40	RPFAM/340/2023 751/2023	SHAIKH JAVED SARWAR-MP	S.K.ATTIULLAH, M/S SAMIR KUMAR MISHRA, J. PRA
41	CRLREV/248/2020 752/2023	BISWA RANJAN BEHERA-MP	KUMAR KANT BEHERA
42	CRLREV/546/2023 753/2023	GENDRA KUJUR @ KHUJRU-MP	BIBHUTI BHUSAN MISHRA
43	CRLREV/547/2023 754/2023	MILI@SUBHALAXMI PATI-MP	M/S.MANOJ BEHARI DAS
44	CRLREV/293/2017 755/2023	RAJANI KANTA MOHANTY@MUNA-MP	JYOTIRMAYA SAHOO
45	CRLREV/520/2023 842/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
46	FAO/445/2023 843/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
47	FAO/456/2023 844/2023	DIVL. MANAGER, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
48	FAO/465/2023 845/2023	SHISHIR KU.JENA-MP	
49	FAO/948/2019 846/2023	SHISHIR KU.JENA-MP	
50	FAO/948/2019 847/2023	UNITED INDIA INSURANCE CO LTD.-MP	RAMESH CHANDRA SAHOO 1
51	FAO/380/2023 848/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD-MP	RIMJHIMBALA PATI
52	FAO/450/2023 1154/2023	SK.ABASH-MP	M/S.SAMIR K.MISHRA
53	RSA/8/2011 1155/2023	PRASANT KUMAR NAYAK-MP	PRASANTA KUMAR SATAPATHY
54	RSA/417/2023 1156/2023	HEMALATA SAHU@JENA-MP	BANSHIDHAR BAUG
55	RSA/418/2023 1157/2023	KORESA BIBI-MP	S.A.NAYEEM
56	RSA/133/2020 1158/2023	BANCHHANIDHI BAHALA-MP	M/S.C.ANANDA RAO
57	RSA/379/2007 1159/2023	BANCHHANIDHI BAHALA-MP	M/S.C.ANANDA RAO
	RSA/379/2007		

58	1160/2023 RSA/379/2007	BANCHHANIDHI BAHALA-MP	M/S.C.ANANDA RAO
59	1174/2023 CMP/1226/2023	NARAYAN CHANDRA SAHU @ NARAYAN SAHU-MP	PRASANTA KUMAR SATAPATHY
60	1175/2023 CMP/1227/2023	PANCHANANA JENA-MP	SUSANTA KUMAR DASH
61	1176/2023 CMP/1229/2023	MOHAN SOREN @ MAJHI-MP	ANJAN KUMAR BISWAL
62	1177/2023 CMP/1230/2023	SURATHA NAIK-MP	AMIT PRASAD BOSE
63	1178/2023 CMP/1231/2023	RAMESH CH.DASH-MP	PRASANTA KUMAR PANDA
64	1179/2023 CMP/1232/2023	BHARAT BHUSAN MISHRA-MP	PRAKASH RANJAN BARIK
65	1180/2023 CMP/834/2023	ARUN KUMAR SINGH SAMANT-MP	
66	1181/2023 CMP/1235/2023	REBATI NAYAK-MP	BANSHIDHAR BAUG
67	1182/2023 CMP/1237/2023	KUNJABIHARI PANDA-MP	HRUDANANDA MOHAPATRA
68	1183/2023 CMP/1238/2023	SURESH AGRAWAL-MP	SUMITRA MOHANTY
69	1184/2023 CMP/1239/2023	JAGANNATH PADUKA ASHRAM, JAJPUR-MP	T. PANIGRAHI
70	1327/2023 BLAPL/11558/2023	BISWAJIT DAS-MP	PRANAB KUMAR DAS
71	1328/2023 BLAPL/11634/2023	KRUSHNA CHANDRA @ KRUSHNA BARIHA @ GHUTU-MRASHMI KANTA SAHU	
72	1329/2023 BLAPL/4555/2022	ACHUTA DALEI-MP	AMITAV TRIPATHY
73	1330/2023 BLAPL/8650/2023	JUEL SENAPATI-MP	SURYAKANTA DASMOHAPATRA
74	1331/2023 BLAPL/7654/2023	ADYAJYOTI NAYAK-MP	MANORANJAN MISHRA
75	1332/2023 BLAPL/4424/2023	SUBHASHREE JENA-MP	
76	1333/2023 BLAPL/10309/2023	MD. AKHIL ANSARI-MP	PRAKASH KUMAR MISHRA
77	1334/2023 BLAPL/6844/2023	SARAVJEET KUMAR-MP	
78	1335/2023 BLAPL/8533/2023	UMA SANKAR SWAIN-MP	ANUPAM DASH
79	1336/2023 BLAPL/5810/2020	KALIM KHAN-MP	JITENDRA SAMANTARAY
80	1337/2023 BLAPL/8859/2022	AJIT JENA-MP	SATYA MOHANTY
81	1338/2023 BLAPL/5788/2023	BIHARI NAIK-MP	
82	1339/2023 BLAPL/7897/2023	BISHNU CHARAN SWAIN-MP	SMRUTI RANJAN ROUT
83	1340/2023 BLAPL/6314/2023	SANJAY BEHERA-MP	
84	1341/2023 BLAPL/11382/2022	SUBIR BENYA-MP	SANTOSH CHANDRA ATABUDHI
85	1743/2023 MACA/969/2023	SR. D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
86	1744/2023 MACA/970/2023	D.M., M/S.NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
87	1745/2023 MACA/971/2023	M/S.NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
88	1746/2023 MACA/972/2023	NARAYANA NAYAK-MP	GOPAL KRISHNA NAYAK
89	1747/2023	SATYABHAMA DASH @ MOHAPATRA-MP	JEEVANJYOTI MOHANTY

90	MACA/974/2023 1748/2023	SATYABHAMA DASH @ MOHAPATRA-MP	JEEVANJYOTI MOHANTY
91	MACA/974/2023 1749/2023	ASST. MANAGER(LLEGAL) HDFC ERGO GENERAL INSURANCE COMPANY LTD.-MP	
92	MACA/975/2023 1750/2023	THE REGIONAL MANAGER LEGAL, M/S. TATA AIG G.I.CO LTD-MP	
93	MACA/976/2023 1751/2023	TATA AIG GENERAL INSURANCE CO. LTD.-MP	G.P DUTTA
94	MACA/977/2023 1752/2023	LEGAL MANAGER, M/S.SRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
95	MACA/978/2023 1753/2023	NEW INDIA ASSURANCE CO LTD., GIRI ROAD-MP	SUBRAT SATPATHY
96	MACA/979/2023 1754/2023	NEW INDIA ASSURANCE CO LTD., GIRI ROAD-MP	SUBRAT SATPATHY
97	MACA/979/2023 1755/2023	NEW INDIA ASSURANCE CO LTD., GIRI ROAD-MP	SUBRAT SATPATHY
98	MACA/979/2023 1756/2023	NEW INDIA ASSURANCE CO LTD., GIRI ROAD-MP	SUBRAT SATPATHY
99	MACA/305/2023 1757/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	
100	MACA/980/2023 1758/2023	BASANTI NAIK-MP	PABITRA KUMAR NAYAK
101	MACA/980/2023 1759/2023	BASANTI NAIK-MP	PABITRA KUMAR NAYAK
102	MACA/980/2023 1760/2023	ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
103	MACA/981/2023 1761/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD-MP	
104	MACA/774/2023 1762/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD-MP	
105	MACA/774/2023 1763/2023	M/S. NATIONAL ISNURANCE CO .LTD.-MP	PRAMOD KUMAR TRIPATHY
106	MACA/982/2023 1764/2023	M/S. NATIONAL ISNURANCE CO .LTD.-MP	PRAMOD KUMAR TRIPATHY
107	MACA/982/2023 1765/2023	DANDAPANI GOUDA-MP	DEBASISH PATNAIK
108	MACA/409/2023 1766/2023	RASMITA MAHANKUDA-MP	DEBASISH PATNAIK
109	MACA/398/2023 1924/2023	SANTOSH KUMAR SAHU @ SANTOSH SAHU-MP	
110	ABLAPL/9791/2023 1925/2023	KORIKANI SUNDAR RAO-MP	
111	ABLAPL/3387/2020 1926/2023	KORIKANA SUNDAR RAO-MP	
112	ABLAPL/14111/2019 1927/2023	NAND KUMAR MAHANTY-MP	
113	ABLAPL/3797/2020 1928/2023	RABINDRA MAHANKUDA @ KALIA-MP	
114	ABLAPL/10448/2023 1929/2023	PRAFULLA KUMAR DAS @ RABI-MP	
115	ABLAPL/10553/2023 1930/2023	AJATI SAHOO-MP	
116	ABLAPL/10840/2023 1931/2023	BICHITRANANDA @ BICHITRA ROUL-MP	
117	ABLAPL/8002/2023 1932/2023	PRATIBHA LIMA @ LILY LIMA-MP	
118	ABLAPL/10723/2023 1933/2023	MUDILA BALAJI-MP	
119	ABLAPL/8719/2023 1934/2023	JIBIT BEERO-MP	
120	ABLAPL/10829/2023 1935/2023	KANDANA SANKAR@K.SANKAR RAO-MP	
	ABLAPL/2819/2023		

121	1936/2023 ABLAPL/7295/2023	BALDEV @ BALARAM SABAR-MP	
122	1937/2023 ABLAPL/1599/2022	PRAMOD KUMAR KHANDUAL-MP	SUBHENDU KUMAR NAYAK
123	1938/2023 ABLAPL/8283/2023	GANESWARA BISWAL-MP	JIBANANANDA MOHANTY
124	1939/2023 ABLAPL/8860/2023	BIKRAM KISHOR JENA-MP	
125	1940/2023 ABLAPL/10032/2023	ANIL MAHANANDA-MP	
126	1941/2023 ABLAPL/10889/2023	BIRABAR @ RUDRA NARAYAN SAHOO-MP	
127	1942/2023 ABLAPL/9340/2023	ABINASH MALLICK-MP	
128	1943/2023 ABLAPL/9742/2023	PABITRA @ PETU MAHANTA-MP	
129	1944/2023 ABLAPL/10461/2023	JUDHISTHIR NAYAK @ YUDHISTIR NAYAK-MP	
130	1945/2023 ABLAPL/9749/2023	GOUTAM MALLICK @ GOLIA-MP	
131	1946/2023 ABLAPL/15584/2020	PRATAP BAGHA-MP	
132	1947/2023 ABLAPL/18092/2017	PARAMESWAR KANHAR-MP	SK. ZAFARULLA
133	1948/2023 ABLAPL/7597/2023	JANMA SHIKA-MP	
134	1949/2023 ABLAPL/8430/2023	LIKUN @ MALAYA PILLEI-MP	
135	1950/2023 ABLAPL/8120/2023	SHYAMA SUNDAR PRUSTI @ PRUSTY-MP	SATYANARAYAN MISHRA
136	1951/2023 ABLAPL/8005/2023	BRAJA KISHORE PRUSTI @ PRUSTY-MP	
137	1952/2023 ABLAPL/7998/2023	SK. SADDAM-MP	
138	1953/2023 ABLAPL/9583/2023	RAHUL NAIK-MP	BHARAT BHUSAN ROUSTRAY
139	1954/2023 ABLAPL/10826/2023	SK. USMAN-MP	
140	1955/2023 ABLAPL/9380/2023	INDUMATI SAHOO-MP	
141	2455/2023 CRLA/1124/2023	JYOTSHNA DAS-MP	AMULYA RATNA PANDA
142	2456/2023 CRLA/1124/2023	JYOTSHNA DAS-MP	AMULYA RATNA PANDA
143	2457/2023 CRLA/1125/2023	TUFAN KISHOR DAS@BAPUN-MP	AMULYA RATNA PANDA
144	2458/2023 CRLA/1125/2023	TUFAN KISHOR DAS@BAPUN-MP	AMULYA RATNA PANDA
145	2459/2023 CRLA/641/2020	BANGALI CHARAN JENA-MP	DEBASNAN DAS, M/S.BIPLABA P.B.BAHALI, G.SAMA
146	2460/2023 CRLA/1126/2023	JAGATRAM KISHAN@PRADHAN-MP	RAGHUNATH PANDA
147	2461/2023 CRLA/1126/2023	JAGATRAM KISHAN@PRADHAN-MP	RAGHUNATH PANDA
148	2462/2023 CRLA/355/2015	BISWANATH BEHERA@VELAR-MP	
149	2463/2023 CRLA/1127/2023	NIKUNJA BISOYI-MP	GOPAL KRISHNA NAYAK
150	2464/2023 CRLA/1127/2023	NIKUNJA BISOYI-MP	GOPAL KRISHNA NAYAK
151	2465/2023 CRLA/1110/2022	ASWINI@ASWINI KUMAR PADHI-MP	SUSHANTA KUMAR JOSHI
152	2466/2023	BIMBADHAR MOHANTA-MP	M/S.DEBI PR.DHAL

153	CRLA/430/2013 2467/2023 CRLA/1128/2023	DILLIP NATHA-MP	SRINIBAS SAHOO
154	2468/2023 CRLA/1128/2023	DILLIP NATHA-MP	SRINIBAS SAHOO
155	2469/2023 CRLA/1120/2023	LUDASINI NAYAK-MP	DEVASHIS PANDA
156	2470/2023 CRLA/748/2022	BUDHURAM MUNDA-MP	DEBASIS MISHRA
157	2471/2023 CRLA/748/2022	BUDHURAM MUNDA-MP	DEBASIS MISHRA
158	2472/2023 CRLA/650/2023	BABULA MAHARANA-MP	
159	2473/2023 CRLA/650/2020	SUNIL NAIK-MP	DEBASIS MISHRA
160	2474/2023 CRLA/411/2023	SANATAN SETHY-MP	TUSAR KUMAR MISHRA
161	2475/2023 CRLA/1129/2023	Y. RAVI KUMAR-MP	AKASH BHUYAN
162	2476/2023 CRLA/1129/2023	Y. RAVI KUMAR-MP	AKASH BHUYAN
163	2477/2023 CRLA/1129/2023	Y. RAVI KUMAR-MP	AKASH BHUYAN
164	2478/2023 CRLA/619/2021	SHANKAR SAHU@SHANKARSHAN-MP	BHARAT BHUSAN ROUSTRAY
165	3162/2023 CRLMC/2395/2023	VARSHA AGARWAL-MP	SUMIT KUMAR MOHANTY
166	3163/2023 CRLMC/4623/2023	DEBA PUJARI-MP	ARIJEET MISHRA
167	3164/2023 CRLMC/4625/2023	SANJAY KUMAR BEHERA-MP	SOUMENDRA PATTANAIK
168	3165/2023 CRLMC/2858/2023	SANDEEP PRABODH KERKETTA-MP	
169	3166/2023 CRLMC/4627/2023	TIRTHARAJ MAJHI-MP	UMAKANTA BARIK
170	3167/2023 CRLMC/4628/2023	CHAKARA @ CHAKRADHAR PRADHAN-MP	ALOK KUMAR PANDA
171	3168/2023 CRLMC/3393/2016	GIRIRAJ SINGH MAJHI-MP	M/S.PRADIP KU.RAY
172	3169/2023 CRLMC/3393/2016	GIRIRAJ SINGH MAJHI-MP	M/S.PRADIP KU.RAY
173	3170/2023 CRLMC/4634/2023	BHAGABAN BAGSING @ BAGSINGH-MP	PRAVASH CHANDRA JENA
174	3171/2023 CRLMC/4636/2023	SAMIRAN BIBI-MP	PRAVASH CH JENA
175	3172/2023 CRLMC/3730/2022	KEDARNATH SAHOO-MP	JAYADEBA BEHERA
176	3173/2023 CRLMC/4640/2023	NAINA KOSHAL @ KAUSHAL-MP	RASHMI KANTA ACHARYA
177	3174/2023 CRLMC/4642/2023	SRIPATI DAS-MP	UMA CHARAN MISHRA
178	3175/2023 CRLMC/1583/2023	ANANTA CHARAN MUNDA-MP	
179	3176/2023 CRLMC/4643/2023	ALEKH CHANDRA DAS-MP	RAMA CHANDRA JENA
180	3177/2023 CRLMC/3557/2023	PRASANTA KUMAR PANIGRAHI-MP	
181	3178/2023 CRLMC/4649/2023	TAPAN DALAI @ THURA-MP	SK. ZAFARULLA
182	3179/2023 CRLMC/4650/2023	SARBAJAYA PATI-MP	ALOK KUMAR MOHANTY
183	3180/2023 CRLMC/4659/2023	DILLIP KUMAR DAS-MP	UDIT RANJAN JENA

184	3181/2023 CRLMC/4660/2023	PRASHANT KUMAR SING-MP	UDIT RANJAN JENA
185	3182/2023 CRLMC/4661/2023	SANTANSU SEKHAR NAYAK @ SATANSU SEKHAR NAYAK	KOMBIK ANANDA GURU
186	7460/2023 WA/2539/2023	THE SECRETARY, ODISHA PUBLIC SERVICE COMMISSION	PRADIPTA KUMAR MOHANTY
187	7461/2023 WA/2539/2023	THE SECRETARY, ODISHA PUBLIC SERVICE COMMISSION	PRADIPTA KUMAR MOHANTY
188	7462/2023 WA/2540/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
189	7463/2023 WA/2540/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
190	7464/2023 WA/2541/2023	CLAIM REVIEW COMMITTEE, BAJAJ ALLIANZ LIC LTD.-MP	ANUPAM DASH
191	7465/2023 WA/2542/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
192	7466/2023 WA/2542/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
193	7467/2023 WA/2542/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
194	7468/2023 WA/2543/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
195	7469/2023 WA/2543/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
196	7470/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
197	7471/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
198	7472/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
199	7473/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
200	7474/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
201	7475/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
202	7476/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
203	7477/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
204	7478/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
205	7479/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
206	7480/2023 WA/2544/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
207	7481/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
208	7482/2023 WA/2544/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
209	7483/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
210	7484/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
211	7485/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
212	7486/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
213	7487/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
214	7488/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
215	7489/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

216	WA/1780/2022 7490/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
217	WA/1780/2022 7491/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
218	WA/1780/2022 7492/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
219	WA/1780/2022 7493/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
220	WA/2545/2023 7494/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
221	WA/2545/2023 7495/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
222	WA/1780/2022 7496/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
223	WA/1780/2022 16082/2023	SUBASH SITARI-MP	PITAMBAR JENA
224	WP(C)/33169/2023 16083/2023	MURALIDHAAR NAYAK-MP	UMA CHARAN MISHRA
225	WP(C)/33176/2023 16084/2023	DUKHIRAM MAJHI-MP	DEBASIS MISHRA
226	WP(C)/33178/2023 16085/2023	BIJAYA KUMAR MURMU-MP	DEBASIS MISHRA
227	WP(C)/33179/2023 16086/2023	NIRANJAN SWAIN-MP	SIDHESWAR MALLIK
228	WP(C)/33180/2023 16087/2023	SUNIL KUMAR PATEL-MP	BIYOTKESH MOHANTY, MERU SAGAR SAMANTRAY
229	WP(C)/12859/2022 16088/2023	MAMATAMAYEE MOHANTY-MP	SUDEEP KUMAR SARANGI
230	WP(C)/33177/2023 16089/2023	M/S. SAI SABURI HOSPITALS PVT. LTD.-MP	SUDEEP KUMAR SARANGI
231	WP(C)/33181/2023 16090/2023	OKIL BANZARA-MP	BHABANI SANKAR TRIPATHY (1)
232	WP(C)/33200/2023 16092/2023	RAJENDRA KUMAR DHAL-MP	KUNAL KUMAR SWAIN
233	WP(C)/33254/2023 16093/2023	DR. BIJOYA KUMAR NAYAK-MP	LALATENDU SAMAL
234	WP(C)/33260/2023 16094/2023	JEYPORE COLLEGE OF NURSING, JEYPORE-MP	KUNAL KUMAR SWAIN
235	WP(C)/33266/2023 16095/2023	RAJ KUMAR RAY-MP	SIDDHARTH PRASAD MISHRA
236	WP(C)/33267/2023 16096/2023	MADAN MAHANTA-MP	SAILESH CHANDRA SAMANTARAY
237	WP(C)/33265/2023 16097/2023	GYANARANJAN MAHANTA-MP	SAILESH CHANDRA SAMANTARAY
238	WP(C)/33268/2023 16098/2023	M/S. KALPANA BHARAT GAS GRAMIN VITARA, JAGATSINGHPUR-MP	SINGHPUR-MP
239	WP(C)/30885/2023 16099/2023	SASHIREKHA RANA-MP	SUSHANTA KUMAR MISHRA
240	WP(C)/33269/2023 16100/2023	SASHI KANTA LENKA-MP	SWAPNIL ROY
241	WP(C)/33270/2023 16101/2023	GAJENDRA BEHERA-MP	SANGRAM JENA
242	WP(C)/33272/2023 16102/2023	GITANJALI SA-MP	SANGRAM JENA
243	WP(C)/33276/2023 16103/2023	GANGADAHAR SIAL-MP	SARATHI JYOTI MOHANTY
244	WP(C)/33277/2023 16104/2023	MRUTUNJAY BEHERA-MP	SANGRAM JENA
245	WP(C)/33280/2023 16105/2023	JATINDRA MAHAKUD-MP	ARIJEET MISHRA
246	WP(C)/33288/2023 16106/2023	ASWINI KUMAR MOHANTY-MP	PRASANNA KUMAR RATH
	WP(C)/33293/2023		

247	16107/2023 WP(C)/33296/2023	JAYA PRAKASH BAHALI-MP	BISWAMBAR MOHANTY
248	16108/2023 WP(C)/20021/2018	STATE OF ODISHA-MP	
249	16109/2023 WP(C)/15176/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA CHIVIM KUMAR SUMDHRANATH -MP	
250	16110/2023 WP(C)/33301/2023	SHANTI @ SHANTILATA JENA-MP	SURYAKANTA DASH
251	16111/2023 WP(C)/3750/2019	URMILA KUMARI PARIJA-MP	NARAYAN PRASAD PARIJA
252	16112/2023 WP(C)/33304/2023	SOUMYA RANJAN MISHRA-MP	BHOJARAJ SETH
253	16113/2023 WP(C)/33305/2023	SATYABAN PADHI-MP	MANMAYA KUMAR DASH
254	16114/2023 WP(C)/33307/2023	PRAMOD KUMAR BINDHANI-MP	PAMI RATH
255	16115/2023 WP(C)/26812/2020	PRAHALLAD RANSINGH-MP	P.K.NAYAK
256	16116/2023 WP(C)/33317/2023	SANVEEN KAUR OBERAI-MP	CHANDANA MISHRA
257	16117/2023 WP(C)/32820/2023	SANJAY KUMAR MOHANTA-MP	DURGESH NARAYAN RATH
258	16118/2023 WP(C)/33323/2023	MANOJ KUMAR DEY-MP	ARJUNA CHARANA BEHERA
259	16119/2023 WP(C)/33324/2023	NIRMAL MAHARANA-MP	DAYANIDHI MISHRA
260	16120/2023 WP(C)/38157/2021	RAMESH CHANDRA MALLICK-MP	SANJIB MOHANTY
261	16121/2023 WP(C)/33325/2023	BIJAY KUMAR BIHARI-MP	GANESH PRASAD SAMAL
262	16122/2023 WP(C)/33329/2023	RAUTA PRABHAKAR-MP	PRASANTA KUMAR SATAPATHY
263	16123/2023 WP(C)/33338/2023	PADMALOCHAN PRADHAN-MP	DAYANANDA MOHAPATRA
264	16124/2023 WP(C)/25310/2023	M/S B.S.B.K. ENGINEERS PVT. LTD., ANGUL-MP	SANDEEP KUMAR JENA
265	16125/2023 WP(C)/31626/2023	SARAT @ SHARAT CHANDRA BISOI-MP	SIDHARTHA DAS
266	16126/2023 WP(C)/17294/2023	BRIGHT ENGINEERS AND ERECTORS, BBSR-MP	KRUSHNA CHANDRA DASH
267	16127/2023 WP(C)/33348/2023	BILASH KUMAR KHATUA-MP	KUNAL KUMAR SWAIN
268	16128/2023 WP(C)/33349/2023	RAMGOPAL BHOI-MP	KUNAL KUMAR SWAIN
269	16129/2023 WP(C)/1154/2021	GITANJALI PANIGRAHI-MP	B.S.TRIPATHY (1)
270	16130/2023 WP(C)/24539/2019	M/S. JAGANNATH CASHEW PROCESSING UNIT (LOANEE) RAMAKANTA MOHANTY	
271	16131/2023 WP(C)/31236/2023	BHUPENDRA KUMAR MOHANTY-MP	PAMI RATH
272	16132/2023 WP(C)/33359/2023	M/S. RADHAKANTA DALEI-MP	KSHIROD KUMAR SAHOO
273	16133/2023 WP(C)/33361/2023	ALIJA PARWEEN-MP	BINAYA KUMAR MOHANTY
274	16134/2023 WP(C)/33367/2023	UNION OF INDIA-MP	DEBASIS TRIPATHY
275	16135/2023 WP(C)/11425/2017	GLOBAL COAL AND MINING PVT.LTD.-MP	M/S.PRADEEP KU.MAHAPATRA
276	16136/2023 WP(C)/330/2022	DR. UPALI APARAJITA-MP	SAMEER KUMAR DAS
277	16137/2023 WP(C)/33371/2023	JAGANNATH PATNAIK-MP	SIBA PRASAD PATI
278	16138/2023	SESHADEV SA-MP	SUDHANSHU SEKHAR PRATAP

279	WP(C)/26302/2023 16139/2023	JYOSTNA PATEL-MP	LAXMIKANTA MOHANTY
280	WP(C)/33373/2023 16140/2023	ASIT KUMAR PATTANAIAK-MP	SATYABRATA SENAPATI
281	WP(C)/33374/2023 16141/2023	MANZOOR ALLI-MP	RAJESWARI DAS
282	WP(C)/33375/2023 16142/2023	LAXMIDHAR DASH-MP	M/S.SUSANTA KUMAR BARAL
283	WP(C)/4760/2018 16143/2023	PRIYANKA SHAW-MP	SATYABRATA MOHANTY
284	WP(C)/33376/2023 16144/2023	BIJAYA KUMAR SWAIN-MP	PRABODHA CHANDRA NAYAK
285	WP(C)/33379/2023 16145/2023	KIRAN BALA MAHAPATRA-MP	SATYAPRAKASH DHAL
286	WP(C)/33383/2023 16146/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR-MP	AMITAV BAGCHI
287	WP(C)/33382/2023 16147/2023	RABINDRA KUMAR PANIGRAHI-MP	PRAVASH CH JENA
288	WP(C)/11106/2023 16148/2023	TAPASWINI PANDA-MP	LAMBODOR ACHARI
289	WP(C)/33386/2023 16149/2023	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
290	WP(C)/32487/2023 16150/2023	MANASI RANI DAS-MP	RAJIV KUMAR MAHANTA
291	WP(C)/33388/2023 16151/2023	SANJUKTA SAHOO-MP	M/S.PRADEEPTA KU.BEHERA
292	WP(C)/24706/2017 16152/2023	BIMAL PARAMANIK-MP	GOPINATH MISHRA
293	WP(C)/33395/2023 16153/2023	KUNI BISWAL-MP	SHRADHASHREE ROUTRAY
294	WP(C)/33402/2023 16154/2023	SUDHANSU SEKHAR TRIPATHY-MP	
295	WP(C)/27021/2023 16155/2023	AMBRIITA BEHERA-MP	PABITRA KUMAR NAYAK
296	WP(C)/33406/2023 16156/2023	ZILLA NAGARIKA COMMITTEE, DEOGARH-MP	SUBHASISH SATAPATHY
297	WP(C)/20771/2023 16157/2023	SUNDARAM HOME FINANCE LTD. CHENNAI-MP	NALINI KANTA DASH
298	WP(C)/29508/2023 16158/2023	RUPALI PANIGRAHI-MP	SHRADHASHREE ROUTRAY
299	WP(C)/33407/2023 16159/2023	ANTARYAMI SAHOO-MP	KANANBALA ROY CHOUDHURY
300	WP(C)/33408/2023 16160/2023	RENUKA PATRO-MP	SHRADHASHREE ROUTRAY
301	WP(C)/33409/2023 16161/2023	TULASI BISWAL-MP	SHRADHASHREE ROUTRAY
302	WP(C)/33410/2023 16162/2023	PRATAP KUMAR ROUT-MP	
303	WP(C)/27345/2023 16163/2023	DUSMANTA BHUE-MP	
304	WP(C)/27348/2023 16164/2023	SASMITA KAR-MP	SHRADHASHREE ROUTRAY
305	WP(C)/33412/2023 16165/2023	STHITAPRAGYA BASTIA-MP	
306	WP(C)/21909/2023 16166/2023	SURAJ KUMAR PATTANAIAK AND SN CONSTRUCTION, SAMBALPUR-MP	KANANBALA ROY CHOUDHURY
307	WP(C)/33414/2023 16167/2023	JYOTIR MOYEE NAYAK-MP	SHRADHASHREE ROUTRAY
308	WP(C)/33416/2023 16168/2023	NARENDRANATH MALLICK-MP	RAJESH RANJAN SAHOO
309	WP(C)/33420/2023 16169/2023	MITRABHANU SINGH-MP	
	WP(C)/6812/2009		

310	16170/2023 WP(C)/33421/2023	JITENDRA KUMAR BISHOYI-MP	SUKANTA KUMAR DALAI
311	16171/2023 WP(C)/26020/2022	M/S. APACE CONSTRUCTION PVT. LTD., BALASORE-MP	PRABHU PRASANNA BEHERA
312	16172/2023 WP(C)/33424/2023	SANJIB KUMAR BISWAL-MP	MANOJ KUMAR MOHANTY
313	16173/2023 WP(C)/33423/2023	BANK OF INDIA, ROURKELA BRANCH-MP	TUNA SAHU
314	16174/2023 WP(C)/33425/2023	BHAGYALATA MULI-MP	NRUSINGH CH. ROUT
315	16175/2023 WP(C)/33426/2023	BEST BRICKS, PANCHIM MEDINAPUR-MP	RAMA CHANDRA JENA
316	16176/2023 WP(C)/33427/2023	M/S. NARAIN DAS CONSTRUCTION PVT. LTD., BIHAR-MP	SUKANTA KUMAR DALAI
317	16177/2023 WP(C)/33429/2023	N.RADHA BRICKS, BALASORE-MP	RAMA CHANDRA JENA
318	16178/2023 WP(C)/22101/2023	RAPS INFRATECH PVT. LTD., KALAHANDI-MP	KIRTITA BANERJEE
319	16179/2023 WP(C)/33431/2023	STEEL BRICKS, BALASORE-MP	RAMA CHANDRA JENA
320	16180/2023 WP(C)/33433/2023	SAMIR MALIK-MP	SHRADHASHREE ROU TRAY
321	16181/2023 WP(C)/33432/2023	SUPER BRICKS, BALASORE-MP	RAMA CHANDRA JENA
322	16182/2023 WP(C)/28341/2020	AKSHYA KUMAR DASH-MP	SAUMENDRA KU. MOHAPATRA
323	16183/2023 WP(C)/33434/2023	M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE LTD., KALAHANDI-MP	UMESH CHANDRA SAHOO
324	16184/2023 WP(C)/33435/2023	DEVI A BRICKS, BALASORE-MP	RAMA CHANDRA JENA
325	16185/2023 WP(C)/33436/2023	PUSPANJALI PARIDA-MP	SHRADHASHREE ROU TRAY
326	16186/2023 WP(C)/2639/2017	RAMAKANTA SWAIN-MP	M/S.UPENDRA KU.SAMAL
327	16187/2023 WP(C)/33437/2023	UMESH KUMAR SAHU-MP	SHRADHASHREE ROU TRAY
328	16188/2023 WP(C)/33439/2023	APARAJITA NATH-MP	SHRADHASHREE ROU TRAY
329	16189/2023 WP(C)/33438/2023	RUPA BRICKS, BALASORE-MP	RAMA CHANDRA JENA
330	16190/2023 WP(C)/33441/2023	JAGYANNARAYAN BISOYEE-MP	SHRADHASHREE ROU TRAY
331	16191/2023 WP(C)/33440/2023	S.S. BB BRICKS, BALASORE-MP	RAMA CHANDRA JENA
332	16192/2023 WP(C)/33147/2023	SAMARU ROHIDAS-MP	BIJAY JENA
333	16193/2023 WP(C)/33293/2023	ASWINI KUMAR MOHANTY-MP	PRASANNA KUMAR RATH
334	16194/2023 WP(C)/33443/2023	ELISAYA MUTHA MAJHI-MP	SHRADHASHREE ROU TRAY
335	16195/2023 WP(C)/33444/2023	KHUSI BRICKS, BALASORE-MP	RAMA CHANDRA JENA
336	16196/2023 WP(C)/33445/2023	SAMEER CHANDRA MANDAL-MP	SHRADHASHREE ROU TRAY
337	16197/2023 WP(C)/33446/2023	SUME BRICKS, BALASORE-MP	RAMA CHANDRA JENA
338	16198/2023 WP(C)/33447/2023	BBI BRICKS, BALASORE-MP	RAMA CHANDRA JENA
339	16199/2023 WP(C)/33448/2023	GOPAL CHANDRA PATI-MP	SHRADHASHREE ROU TRAY
340	16200/2023 WP(C)/33449/2023	DELUX BRICKS, BALASORE-MP	RAMA CHANDRA JENA
341	16201/2023	LION BRICKS, BALASORE-MP	RAMA CHANDRA JENA

342	WP(C)/33450/2023 16202/2023	NITISH KUMAR RAY-MP	SHRADHASHREE ROUTRAY
343	WP(C)/33451/2023 16203/2023	GEETA BRICKS, BALASORE-MP	RAMA CHANDRA JENA
344	WP(C)/33452/2023 16204/2023	SIMANCHAL TADINGI-MP	SHRADHASHREE ROUTRAY
345	WP(C)/33453/2023 16205/2023	LIHIT GURUDIA-MP	SUBHASREE MOHANTY
346	WP(C)/33454/2023 16206/2023	TARA BRICKS, BALASORE-MP	RAMA CHANDRA JENA
347	WP(C)/33455/2023 16207/2023	KISHOR KUMAR PADHAN-MP	SHRADHASHREE ROUTRAY
348	WP(C)/33456/2023 16208/2023	BIPRA KANDHAPANI-MP	SUBHASREE MOHANTY
349	WP(C)/33457/2023 16209/2023	TAPASWINI ROUT-MP	PRANAB KUMAR GHOSE
	WP(C)/33459/2023		